

ORISSA HIGH COURT**FILING REPORT AS ON :29/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008327/2022	BARSAT MUNDA VS STATE OF ODISHA	TRILOCHAN BARIK VS	JODA /190 /2022 () //
2	BLAPL/0008328/2022	JITENDRA PARIDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /145 /2022 () //
3	BLAPL/0008329/2022	PRAVAT DAS VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ABHAYACHANDPUR /259 /2022 () //
4	BLAPL/0008330/2022	SK. SUKAR @ SUKA VS STATE OF ODISHA	ASIT KUMAR JENA VS	FATEGARH /25 /2022 () //
5	BLAPL/0008331/2022	AKASH MALIK VS STATE OF ODISHA	MONOMOY BASU VS	SAHADEV KHUNTA /159 /2022 () //
6	BLAPL/0008332/2022	KRUSHNA PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /158 /2022 () //
7	BLAPL/0008333/2022	ASHOK KUMAR CHINDRA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /245 /2022 () //
8	BLAPL/0008334/2022	TAPAN DIGAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BHARATPUR PS /263 /2022 () //
9	BLAPL/0008335/2022	RAJA RAIN VS STATE OF ODISHA	HARIPAD MOHANTY VS	PADMAPUR /71 /2022 () //
10	BLAPL/0008336/2022	SURU @ TARANI BARIK VS STATE OF ODISHA	HARIPAD MOHANTY VS	BOUDH /225 /2021 () //
11	BLAPL/0008337/2022	HARI KRISHNA SISA VS STATE OF ODISHA	MANARANJAN PADHY VS	MACHHKUND /30 /2019 () //

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12	BLAPL/0008338/2022	SANTOSH SINGH VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	MUNIGUDA /104 /2022 () //
13	BLAPL/0008339/2022	BISHNU PRASAD SAHU VS STATE OF ODISHA	S.S.RAY 2 VS	BADAGADA /61 /2021 () //
14	BLAPL/0008340/2022	SRIDHAR PATRA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha *) TR/0000070/2022
15	BLAPL/0008341/2022	SUDAM NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /425 /2022 () //
16	BLAPL/0008342/2022	PABITRA NAYAK VS STATE OF ODISHA	BASUDEV MISHRA VS	RANPUR /55 /2021 () //
17	BLAPL/0008343/2022	SABHAPATI GANDA VS STATE OF ODISHA	SURYAKANTA DASH VS	BOIPARIGUDA /79 /2022 () //
18	BLAPL/0008344/2022	NARASINGHA BUDEK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SONEPUR /13 /2021 () //
19	BLAPL/0008345/2022	PUJA SINGH VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHHENDIPADA /388 /2022 () //
20	BLAPL/0008346/2022	PRAMOD KUMAR JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR TOWN /251 /2022 () //
21	BLAPL/0008347/2022	RAJIB MAJHI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	/ /0 () //
22	BLAPL/0008348/2022	ARJIT NANDI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /81 /2022 () //
23	BLAPL/0008349/2022	KANA MADKAMI	SATYANARAYAN MISHRA	MOTU /32 /2022

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		VS	VS	()
24	BLAPL/0008350/2022	STATE OF ODISHA UMESH KISAN	SUBODH KUMAR MOHANTY	// JHARSUGUDA /353 /2005
		VS	VS	()
25	BLAPL/0008351/2022	STATE OF ODISHA SURESH MAJHI	UMAKANTA BARIK	// JAIPATNA /282 /2022
		VS	VS	()
26	BLAPL/0008352/2022	STATE OF ODISHA BADAL KUMAR NAYAK	NIRANJAN PANDA	// PHIRINGIA /44 /2020
		VS	VS	()
27	BLAPL/0008353/2022	STATE OF ODISHA PREMA TANDI	MANAS KUMAR CHAND	// KHARIAR /180 /2022
		VS	VS	()
28	BLAPL/0008354/2022	STATE OF ODISHA MUNAKANTA KHILAR	ARUN KUMAR ACHARYA	// PURUNABAZAR /67 /2018
		VS	VS	()
29	BLAPL/0008355/2022	STATE OF ODISHA MUNA NAG @ MUNU	JUGALA KISHORE PANDA	// BINIKA /192 /2022
		VS	VS	()
30	BLAPL/0008356/2022	STATE OF ODISHA SANARTTAN DIGAL	SUCHIT KUMAR NAYAK	// / /0
		VS	VS	()
31	BLAPL/0008357/2022	STATE OF ODISHA SATYAPRIYA MAJHI	SATYABRATA PANDA	// BOUDH /187 /2022
		VS	VS	()
32	BLAPL/0008358/2022	STATE OF ODISHA DILLIP DIGAL	RAMESH CHANDRA MAHARANA	// PHULBANI SADAR /25 /2021
		VS	VS	()
33	BLAPL/0008359/2022	STATE OF ODISHA AMAR KUMAR BEHERA @ AMAR BEHERA	LAMBODAR ACHARI	// SURADA /249 /2022
		VS	VS	()
34	BLAPL/0008360/2022	STATE OF ODISHA PABITRA BHOI	SATYABRATA PANDA	// PADAMPUR /186 /2022
		VS	VS	()

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35	BLAPL/0008361/2022	STATE OF ODISHA DEBANADA DEHURY VS	RAJALAXMI BISWAL VS	// SAMAL /241 /2022 ()
36	BLAPL/0008362/2022	STATE OF ODISHA SATRUGHNA KUMAR VS	SOMANATH MITRA VS	// G.R.P.S. /72 /2022 ()
37	BLAPL/0008363/2022	STATE OF ODISHA GIRISH CHANDRA SAMAL VS	RAJALAXMI BISWAL VS	// SAMAL /241 /2022 ()
38	BLAPL/0008364/2022	STATE OF ODISHA UJJAL KUMAR PRADHAN VS	SOUMYA RANJAN MOHANTY VS	// OUPADA /55 /2019 ()
39	BLAPL/0008365/2022	STATE OF ODISHA SK. SAJID ALI @ SK. SAJIT VS	SUBRAT KUMAR DAS VS	// SORO /15 /2018 ()
40	BLAPL/0008366/2022	STATE OF ODISHA DAMBARUDHAR PUJHARI @ DAMRU PUJHARI VS	UMAKANTA BARIK VS	// BHAWANIPATNA SADAR /274 /2019 ()
41	BLAPL/0008367/2022	STATE OF ODISHA HEMANTA AGHRIA @ AGHARIA VS	MANOJ KUMAR PANDA VS	// GOLAMUNDA /112 /2022 ()
42	BLAPL/0008368/2022	STATE OF ODISHA DINESH MOHANTY VS	ACHYUTANANDA PATNAIK VS	// KHURDA MODEL /276 /2022 ()
43	BLAPL/0008369/2022	STATE OF ODISHA SIBA BARIK VS	AMITAV TRIPATHY VS	// FATEGARH /124 /2022 ()
44	BLAPL/0008370/2022	STATE OF ODISHA BASANT KUMAR BARIK VS	UMESH CHANDRA PATNAIK VS	// MOHANA /45 /2021 ()
45	BLAPL/0008371/2022	STATE OF ODISHA AKHTAR KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// JHARSUGUDA SADAR /145 /2022 () //

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46	BLAPL/0008372/2022	KALIA KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /40 /2022 () //
47	BLAPL/0008373/2022	BUTU @ BATAKRUSHNA MALIK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	NISCHINTAKOILI /82 /2022 () //
48	BLAPL/0008374/2022	BALARAM DIGAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PHULBANI SADAR /25 /2021 () //
49	BLAPL/0008375/2022	PURBA BANDICHHOD VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GOLAMUNDA /54 /2022 () //
50	BLAPL/0008376/2022	KRISHNA KUMAR CHAKRABORTY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANDOMUNDA /63 /2022 () //
51	BLAPL/0008377/2022	AFTAB ALAM VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	ORIENT /81 /2022 () //
52	BLAPL/0008378/2022	ANIL GARTIA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARGARH /90 /2022 () //
53	BLAPL/0008379/2022	SANKAR @ SAHU VS STATE OF ODISHA	MANORANJAN MISHRA VS	MACHHKUND /64 /2020 () //
54	BLAPL/0008380/2022	RINTU SEIKH VS STATE OF ODISHA	JYOTI RANJAN DEO VS	BARIPADA TOWN /983 /2021 () //
55	BLAPL/0008381/2022	DIPU @ JITU MOHAPATRA @ AJIT PANIGRAHI @ MOHAPATRA VS STATE OF ODISHA	SOUKANTA DASH VS	BALASORE SADAR /62 /2021 () //
56	BLAPL/0008382/2022	SHREETAM BHUSAN GURU VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	TARBHA /110 /2022 () //
57	BLAPL/0008383/2022	ANIL KUMAR DAS	UMA CHARAN MISHRA	CHANDIPUR /34 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008384/2022	JITENDRIYA SAHOO @ JITU	SANGRAM KUMAR DAS	LAXMISAGAR P.S. /235 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008385/2022	FALGUNI PANIGRAHI	BASANTA KUMAR DAS	BANGRIPOSI /163 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008386/2022	ROHIT KUMAR CHATTAR @ BABUNU	ANIRUDHA DAS	NABARANGAPUR TOWN /299 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008387/2022	BULU KANHAR @ DHIREN KUMAR KANHAR	SANGRAM KESHARI ROUT	PURUNAKATAK /74 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008388/2022	RUDRAMADHAB SAHOO	BITAS KUMAR SWAIN	KAKATAPUR /36 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008389/2022	BIRANCHI KUMAR NAYAK	TARA PRASAD MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008390/2022	CLINTON DIGAL	AMULYA RATNA PANDA	NAYAPALLI P.S. /59 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008391/2022	BABULI JENA	SURENDRA KUMAR BISWAL	KHAIRA /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008392/2022	SELIM MANDAL	BASANTA KUMAR DAS	BARIPADA TOWN /983 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008393/2022	KUNJA DIGAL	SANJIB KUMAR BHANJADEO	GOCHHAPADA /86 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008394/2022	PREM SUNA	AJIT KUMAR RAUT	JHARSUGUDA SADAR /180 /2021
		VS	VS	()

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69	BLAPL/0008395/2022	STATE OF ODISHA JAYARAM RAY VS	DIBYAJYOTI SAHOO VS	// ORIENT /180 /2020 ()
70	BLAPL/0008396/2022	STATE OF ODISHA BALARAM MAHARANA VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /162 /2022 ()
71	BLAPL/0008397/2022	STATE OF ODISHA JAY @ BIJAY BAGH VS	BHARAT BHUSAN ROURAY VS	// BHATILI /173 /2020 ()
72	BLAPL/0008398/2022	STATE OF ODISHA ANKIT SINGH VS	SURYAKANTA DASMOHAPATRA VS	// MACHHKUND /49 /2021 ()
73	BLAPL/0008399/2022	STATE OF ODISHA LOKANATH SAHOO VS	SURYAKANTA DASMOHAPATRA VS	// SAHID NAGAR P.S. /97 /2020 ()
74	CMAPL/0000397/2022	STATE OF ODISHA K.ANAM ACHARY VS	ADV. VS	// () //
75	CMAPL/0000398/2022	STATE OF ODISHA OPEC UDYOG P. LTD VS	ADV. VS	// () //
76	CMAPL/0000399/2022	P.O., LABOUR COURT ADITYA NARAYAN SINGH BABU VS	NIRANJAN LENKA VS	// () //
77	CMAPL/0000400/2022	PRABHASH CHANDRA BHANJDEO BANAMALI BHOI VS	ADV. VS	// () //
78	CMAPL/0000401/2022	NARENDRA PRASAD BEHERA BISHI KESHAN PASHAYAT VS	ADV. VS	// () //
79	CMP/0000847/2022	G.M III,UTKAL GRAMEEN BANK HEAD OFFICE,BOLANGIR DILLIP KUMAR BEHERA VS	JAGABANDHU SAHU VS	// () //
		BIDYADHAR SAHU		//

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80	CMP/0000848/2022	ANSHUMAN BEHERA VS GURUBARI BASKEY	SWARUP KUMAR PATNAIK VS	// 0 //
81	CMP/0000849/2022	SUBASINI BEHERA @ POTHAL VS ANITA POTHAL	BRUNDBAN ROUT VS	// 0 //
82	CMP/0000850/2022	SARAT KUMAR BADAJENA VS SATYABAN CHHOTRAY	BRAHMANANDA TRIPATHY VS	// 0 //
83	CMP/0000851/2022	SUBASINI NAYAK VS BASHIDHAR BARIK	MAHESWAR MOHANTY VS	// 0 //
84	CONTC/0005475/2022	BHRAMARBAR MALLICK VS ARBINDA AGRAWALLA,DIRECTOR,ICDS AND SOCIAL WELFARE W AND C.D AND MS DEPT.	ADV. VS	// 0 //
85	CONTC/0005476/2022	RANJAN KUMAR SAMAL VS BRUNDBAN SATAPATHY, DIRECTOR ELEMENTARY EDUCATION, BBSR	ADV VS	// 0 //
86	CONTC/0005477/2022	GOPINATH MEHER VS HEMANT SHARMA,IAS	KUNAL KUMAR SWAIN VS	// 0 //
87	CONTC/0005478/2022	PRAMOD KISHORE SARANGI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
88	CONTC/0005479/2022	BRAJABANDHU PALAI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
89	CONTC/0005480/2022	DAMAYANTI MUNDA VS MONA SHARMA, I.A.S.	S.SATAPATHY VS	// 0 //
90	CONTC/0005481/2022	DEBENDRA KUMAR PARIDA VS BISHNUPADA, SETHY, I.A.S.	S.SATPATHY VS	// 0 //
91	CONTC/0005482/2022	RABINDRA KUMAR MOHANTY	ADV	//

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		VS	VS	0
92	CONTC/0005483/2022	TUSAR KANTA MOHANTY, O.A.S.(SS) AJAYA KUMAR BEHERA	AJODHYA NATH LENKA	//
		VS	VS	0
93	CONTC/0005484/2022	TAPAN KUMAR PARIDA, ORS, TAHASILDAR, BARAMBA BOSS NIRMAN SHRMIK SANGHA	PRAFULLA KUMAR RATH	//
		VS	VS	0
94	CONTC/0005485/2022	B.MOHAPATRA, DISTRICT LABOUR OFFICER, CUTTACK PRATIMA PANDA	ADV.	//
		VS	VS	0
95	CONTC/0005486/2022	BISHNUPADA SETHI, IAS BIJAYNANDA TRIPATHY	SUKANTA KUMAR MISHRA	//
		VS	VS	0
96	CONTC/0005487/2022	PINAKI MISHRA, I.P.S. BIJAYA NANDA TRIPATHY	SUKANTA KUMAR MISHRA	//
		VS	VS	0
97	CONTC/0005488/2022	PINAKI MISHRA, IPS SAMIR KUMAR SATAPATHY	SAMEER KUMAR DAS	//
		VS	VS	0
98	CONTC/0005489/2022	DR MONA SHARMA, I.A.S. CHAITANYA KUMAR JENA	SAMEER KUMAR DAS	//
		VS	VS	0
99	CONTC/0005490/2022	SANJEEV CHOPRA, PRINCIPAL SECY, HOME DEPT, BBSR SASMITA MANDAL	ADV	//
		VS	VS	0
100	CONTC/0005491/2022	STATE OF ODISHA SESHDEV MISHRA	ADV	//
		VS	VS	0
101	CONTC/0005492/2022	VEER VIKRAM JADAV, I.A.S. UMA CHARAN BARIK	PRASANTA KUMAR MISHRA	//
		VS	VS	0
102	CONTC/0005493/2022	SANJEEV CHOPRA, I.A.S. PRAMOD KUMAR BINDHANI	S.N.MISHRA 1	//
		VS	VS	0

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103	CONTC/0005494/2022	PALAMRAJU LAKSHMI HARANADH KAILASH CHANDRA SAHOO VS	ADV VS	// // ()
104	CONTC/0005495/2022	DHIRENDRA KUMAR SATPATHY, S.D.O.(ELECTRICAL), CITY DISTRIBUTION DIVISION, CUTTACK AJAY KUMAR KHUNTIA VS	ADV VS	// // ()
105	CONTC/0005496/2022	BISHNUPADA SETHI, I.A.S. KRISHNA DORA VS	ADV VS	// // ()
106	CONTC/0005497/2022	PRAMOD KUMAR MANDAL, BRANCH MANAGER CUM NODAL OFFICER TO SPT, INDIAN OVERSEAS BANK, NAYAGARH BRANCH BIJAYA KRUSHNA NAYAK VS	ADV VS	// // ()
107	CONTC/0005498/2022	SANGRAM JEET NAYAK, DIRECTOR MUNICIPAL ADMIN, H AND UD DEPT JAGANNATH DAS VS	ADV VS	// // ()
108	CONTC/0005499/2022	VIJAY T.SANGTANI, AUTHORISED SIGNATORY CUM D.M, UNITED INDIA INSURANCE CO.LTD PREMANANDA MUDULI VS	ADV VS	// // ()
109	CONTC/0005500/2022	SATYABRATA SAHU, I.A.S. RUDRAMANI MUKHI VS	ADV VS	// // ()
110	CONTC/0005501/2022	ASHOK KUMAR ROUTA, EXECUTIVE OFFICER, JAJPUR ANSHUMAN KANUNGO VS	ADV VS	// // ()
111	CONTC/0005502/2022	SH.K. SANJAYMURTHY, SECY, HIGHER SECONDARY EDU SHAKUNTALA JENA VS	ADV VS	// // ()
112	CONTC/0005503/2022	SOUMENDRA PRIYADARSHI, COMMISSIONER OF POLICE, BBSR DR. AKULANANDA MALLICK VS	SATYA RANJAN MULIA VS	// // ()
113	CONTR/0000047/2022	RANJANA CHOPRA, I.A.S. MADHUSMITA BHOI VS ANIRUDHA ROUTRAY	SURYAKANTA DASMOHAPATRA VS	// //0 () //

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114	CONTR/000048/2022	NAKUL MUDULI VS SIDHARTHA KATARIA,IPS	ADV. VS	//0 () //
115	CONTR/000049/2022	AMARENDRA MISHRA VS PRATEEK SINGH, I.P.S.	ADV VS	//0 () //
116	CONTR/000050/2022	MAMATA BEHERA VS SANDEEP SAMPAT MADKAR,IPS	ADV. VS	//0 () //
117	CRLA/0000716/2022	RAJESH KUMAR BARIK @ PINTU VS STATE OF ODISHA	DINESH KUMAR PATRA VS	NAYAPALLI P.S. /226 /2013 () //
118	CRLA/0000717/2022	SHISHIRA SATAPATHY @ SISIR SATPATHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /42 /2016 () //
119	CRLA/0000718/2022	JALIA @ JALADHAR SAMAL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BHUBAN /206 /2022 () //
120	CRLA/0000719/2022	JITENDRA PODHA VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 () //
121	CRLA/0000720/2022	AMARNATH GANTAYAT @ OM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /152 /2022 () //
122	CRLA/0000721/2022	SUKANTA SETHI @ SUKANTA KISHORE SETHY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	AIRPORT /186 /2022 () //
123	CRLA/0000722/2022	SANTOSH PADHIARY @ NANA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	NAYAPALLI P.S. /226 /2013 () //
124	CRLA/0000723/2022	SHYAMA SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	GAISILET /148 /2021 () //
125	CRLA/0000724/2022	SHYAMA SAHU	SATYABRATA PANDA	GAISILET /147 /2021

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		VS	VS	()
126	CRLA/0000725/2022	STATE OF ODISHA MAHENDRA CHANDAN	S.N.MISHRA (4)	// KEGAON /89 /2019
		VS	VS	()
127	CRLA/0000726/2022	STATE OF ODISHA MAHENDRA RANA	AMIT PRASAD BOSE	// LARAMBA /22 /2016
		VS	VS	()
128	CRLA/0000727/2022	STATE OF ODISHA ARJUN BHUYAN	ASHOK KUMAR SWAIN I	// BHANJANAGAR /94 /1999
		VS	VS	()
129	CRLMA/0000241/2022	STATE OF ODISHA TRAILOKYA KESHARI SWAIN	ADV	// ADVA /55 /2022
		VS	VS	()
130	CRLMA/0000242/2022	STATE OF ODISHA PRADEEP KUMAR SAHU	ADV	// / /0
		VS	VS	()
131	CRLMC/0002348/2022	STATE OF ODISHA JEETENDRA JHA	PRIYA RANJAN SINGH	// BARBIL /49 /2021
		VS	VS	()
132	CRLMC/0002349/2022	STATE OF ODISHA DAMU KHORA	ARIJEET MISHRA	// DAMANJODI /77 /2019
		VS	VS	AD-HOC A.D.J. (FTSC), JEYPORE(Koraput)
133	CRLMC/0002350/2022	STATE OF ODISHA SURESH KUMAR SETHI	ARJEET MISHRA	TR/0000065/2019
		VS	VS	MAHILA (BERHAMPUR) /138 /2021
134	CRLMC/0002351/2022	STATE OF ODISHA BANSHI@BANSI DHAR PATRA	AMITAV TRIPATHY	// FATEGARH /91 /2010
		VS	VS	()
135	CRLMC/0002352/2022	STATE OF ODISHA SAYED PEER ALI@PEERU	SUDEEP KUMAR SARANGI	// JONK /120 /2012
		VS	VS	()
136	CRLMC/0002353/2022	STATE OF ODISHA HADIBANDHU DALAI	ANIMA KUMARI DEI	// CUTTACK VIGILANCE /26 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002354/2022	STATE OF ODISHA(VIG.) JAGAN@TRAILOKYA NATH PRADHAN VS UNION OF INDIA(RAILWAY)	TUKUNA KUMAR MISHRA VS	// / /0 ()
138	CRLMC/0002355/2022	JITU@JITENDRA MALIK@MANOJ KUMAR MALIK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// DHARMASALA /499 /2020 ()
139	CRLMC/0002356/2022	NIRAJ MISHRA VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	// LALBAG /128 /2021 ()
140	CRLMC/0002357/2022	BAPUN KARKARA VS STATE OF ODISHA	ANIRUDHA DAS VS	// KHATIGUDA /45 /2022 ()
141	CRLMC/0002358/2022	DIPU@DEEPAK PALATASINGH VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	// TANGI (KHURDA) /112 /2019 ()
142	CRLMC/0002359/2022	SANDEEP KUMAR NAYAK VS STATE OF ODISHA	USHARANI PADHI VS	// JAJPUR ROAD /361 /2021 ()
143	CRLMC/0002360/2022	SUSANTA KUMAR DALEI VS STATE OF ODISHA	PRADIPTA BEURA VS	// BARAMBA /65 /2017 ()
144	CRLMC/0002361/2022	DANDAPANI BISWAL VS STATE OF ODISHA	NEPOLEON SAHANI VS	// / /0 ()
145	CRLMC/0002362/2022	KABITA PANDA VS PRAMOD KUMAR KHARA	SUPRIYA PATRA VS	// / /0 ()
146	CRLMC/0002363/2022	BRAJA SUNDAR SAHOO VS STATE OF ODISHA	PRATIK DASH VS	// CUTTACK VIGILANCE /46 /2004 SPL.JUDGE (VIG),CUTTACK(Cuttack)
147	CRLMC/0002364/2022	DILLIP SWAIN VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN MOHAPATRA VS	// TR/0000083/2009 CUTTACK VIGILANCE /32 /2021 ()

ORISSA HIGH COURT

FILING REPORT AS ON :29/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002365/2022	NIRANJAN MOHANTY@NIRANI MOHANTY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PATTAMUNDAI /255 /2021 () //
149	CRLMC/0002366/2022	LALIT KUMAR PATEL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /181 /2015 () //
150	CRLMC/0002367/2022	UDAY KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /134 /1999 () //
151	CRLMC/0002368/2022	BAYAMAN PANDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ASKA /720 /2021 () //
152	CRLMC/0002369/2022	DR.PRAHALLAD PANDA VS STATE OF ODISHA	PARTHA MUKHERJI VS	PARADEEP /69 /2022 () //
153	CRLMC/0002370/2022	SURESH KUMAR AGRAWAL VS M/S.KPS LOGISTICS	CHANDAN KUMAR DEY VS	BARBIL /46 /2021 () //
154	CRLMC/0002371/2022	RAKSHYA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARGARH /478 /2022 () //
155	CRLMC/0002372/2022	AMBIKA PRASAD DAS VS STATE OF ODISHA	PRAVASH CH JENA VS	CDA-II /40 /2020 () //
156	CRLMC/0002373/2022	KUMARI ALLI SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NAKTIDEUL /22 /2020 () //
157	CRLMC/0002374/2022	GOURI JANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /28 /2009 () //
158	CRLMP/0001799/2022	MINATI BEHERA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	/ /0 () //
159	CRLMP/0001800/2022	SANJAY KUMAR SAHOO	AMITAV TRIPATHY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0001801/2022	SARBESWAR PANDA	ANIRUDHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0001802/2022	SK.MAIRAZ BUX	ASHOK KUMAR SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0001803/2022	RASHMI REKHA BEHERA	ARUNA KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0001804/2022	SARBESWAR BHOI	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0001805/2022	JYOTI SAHU	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0001806/2022	PANKAJINI PARIDA	PRADEEP KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0001807/2022	NIRUPAMA BEHERA	PABITRA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0001808/2022	GUFRAH KHAN	PRAKASH CHANDRA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0001809/2022	NARMADA PANDA	BISWANATH CHHOUDHURY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0001810/2022	BIJAYA KUMAR KHUNTIA	HRUDANANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0001811/2022	VIKRANT KESARI MOHANTY	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLREV/0000414/2022	STATE OF ODISHA PRABHUDAN NAG @ DANDIA VS	ARJEET MISHRA VS	// JEYPORE SADAR /102 /2015 ()
172	CRLREV/0000415/2022	STATE OF ODISHA SAMIR KUMAR JENA @ KULU @ SAMIR JENA VS	JYOTIRMAYA SAHOO VS	// RANPUR /101 /2003 ()
173	CRLREV/0000416/2022	STATE OF ODISHA BARU DEHURY @ BARUDHAR VS	BHABANI PRASAD PRADHAN VS	// HANDAPA /57 /1991 ()
174	CRP/0000018/2022	STATE OF ODISHA BIDYUTPRAVA PRADHAN VS	AMIT KUMAR NATH VS	// // ()
175	FAO/0000345/2022	AMIT KUMAR JHUNJHUNWALA GEETA BISWAL VS	ASHOK KUMAR PARIDA VS	// // ()
176	MACA/0000432/2022	COMMNR. FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMNR.,CUTTACK MINATI PARIDA VS	BINAYAK PRASAD MOHANTY VS	// // ()
177	MACA/0000433/2022	ARJUN KUMAR JADAV SEBATI NATH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
178	MACA/0000434/2022	SHRIRAM G.I.CO. LTD. SUSANTA NAIK VS	DEBASISH PATNAIK VS	// // ()
179	MACA/0000435/2022	BIRUPAKHYA TRIPATHY PARAMESWAR MOHARANA VS	DEBASISH PATNAIK VS	// // ()
180	MATA/0000172/2022	BIRUPAKHYA TRIPATHY SUBHALAXMI BARIKI VS	AMIT PRASAD BOSE VS	// // ()
181	RPFAM/0000190/2022	SANJAY KUMAR BARIKI LOKANATH DHAL VS	UPENDRA KUMAR SAMAL VS	// // ()
		JYOSTNAMAYEE NAYAK @ DHAL		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	RPFAM/0000191/2022	SAROJ KUMAR ROUT VS JULLY ROUT @ JALLI RANI SWAIN	SASHI BHUSAN DAS VS	// 0 //
183	RSA/0000208/2022	PRATIMA NANDA VS M/S. ECOS EYE HOSPITAL	DEBENDRA KUMAR SAHOO (1) VS	// 0 //
184	RSA/0000209/2022	PRATIMA NANDA VS M/S. ECOS EYE HOSPITAL	DEBENDRA KUMAR SAHOO (1) VS	// 0 //
185	RVWPET/0000205/2022	PRAMOD RANJAN DASH VS STATE OF ODISHA	ADV VS	// 0 //
186	TRP(C)/0000325/2022	SUJATA MEHER VS MANOJ KUMAR MEHER	JAGABANDHU SAHU VS	// 0 //
187	TRP(C)/0000326/2022	SUJIT KUMAR SAMAL VS MANISHA SAMAL	MANAS RANJAN PATRA VS	// 0 //
188	TRPCRL/0000071/2022	BANITA KUMARI TRIPATHY VS SIBA SHANKAR SHADANGI	FALGUNI RAJGURU MOHAPATRA VS	//0 JUDGE FAMILY COURT,GANJAM(Ganjam) Ctp/0000079/2018
189	WA/0001159/2022	BHASKAR CHANDRA MAJHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
190	WA/0001160/2022	JAGANNATH BASTIA VS ORISSA COOPERATIVE HOUSING CORPORATION LIMITED	ADV VS	// 0 //
191	WA/0001161/2022	TRILOCHAN DALAI VS PRADEEP KUMAR MOHANTY	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
192	WP(C)/0022195/2022	SOURABHA, N.G.O, KHURDA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
193	WP(C)/0022196/2022	TRILOCHAN NATH	BIKREEM PRATAP DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0022197/2022	RABI NARAYAN SINGH	BIKREEM PRATAP DAS	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0022198/2022	BABURAM PANIGRAHI	BIKREEM PRATAP DAS	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0022199/2022	BHASKAR ACHARYA	BIKREEM PRATAP DAS	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0022200/2022	BIJAY KUMAR CHOUDHURY	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0022201/2022	AKSHAYA KUMAR DALAI	BIKREEM PRATAP DAS	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0022202/2022	KISHORE DAS	BIKREEM PRATAP DAS	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0022203/2022	BASANTA KUMAR MOHARANA	BIKREEM PRATAP DAS	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0022204/2022	T.M.HARITHA SERVICE COOPERATIVE SOCIETY LTD	MANUJAK KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0022205/2022	SATA MANU DAS	BIKREEM PRATAP DAS	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0022206/2022	SULOCHANA MOHANTY	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
204	WP(C)/0022207/2022	SARAT CHANDRA SAHOO	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0022208/2022	UNION OF INDIA PREMASHILA AMAYAT VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // ()
206	WP(C)/0022209/2022	MAA MANGALA PIDHA, ANGUL VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// ()
207	WP(C)/0022210/2022	PURNA CHANDRA SANGRAMSINGH VS STATE OF ODISHA	M/S RANJITA DHAL, B.S DAS, S. MOHAPATRA, K. MOHANTY SUBASH CHANDRA PANDA VS	// ()
208	WP(C)/0022211/2022	PRATAP KUMAR PATTANAİK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// ()
209	WP(C)/0022212/2022	KRUSHNA CHANDRA BALABANTARAY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// ()
210	WP(C)/0022213/2022	TRILOCHAN SAMAL VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// ()
211	WP(C)/0022214/2022	SITARAM SAHU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// ()
212	WP(C)/0022215/2022	BHASKAR SAHU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// ()
213	WP(C)/0022216/2022	KIRAN KUMAR BEHERA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// ()
214	WP(C)/0022217/2022	RAMESH CHANDRA JENA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// ()
215	WP(C)/0022218/2022	BIREN NAYAK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0022219/2022	BHAGYADHAR DHAL VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
217	WP(C)/0022220/2022	MANGALU NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
218	WP(C)/0022221/2022	DEEPAK MAJHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
219	WP(C)/0022222/2022	RAGHUNATH PATRA VS STATE OF ODISHA	ASHOK PATTANAİK VS	// 0 //
220	WP(C)/0022223/2022	M/S EAST END TECHNOLOGIES PVT. LTD. VS UNION OF INDIA	SATYA RAHAT VS	// 0 //
221	WP(C)/0022224/2022	SARASWATI BEHERA VS GOVT OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
222	WP(C)/0022225/2022	GOURAV JAISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
223	WP(C)/0022226/2022	RAGHUNATH DHAL VS THE CHIEF EXECUTIVE OFFICER TPCODL, KHURDA	SATYABRATA MOHANTY VS	// 0 //
224	WP(C)/0022227/2022	SUKESINI PATEL VS ODISHA STATE POLLUTION CONTROL BOARD, BBSR	SRIKAR KUMAR RATH VS	// 0 //
225	WP(C)/0022228/2022	CHITRASEN NAIK VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
226	WP(C)/0022229/2022	DEBENDRA SAMAL VS MATHURI SAMAL @ DAS	SUBHENDU KUMAR DAS VS	// 0 //
227	WP(C)/0022230/2022	ACHYUTA KUMAR SAHOO	JAGANNATH BHUYAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0022231/2022	COLLECTOR, MAYURBHANJ SANJAY KUMAR BEHERA	JAGANNATH BHUYAN	//
		VS	VS	0
229	WP(C)/0022232/2022	COLLECTOR, MAYURBHANJ SABITA RANI MISHRA	AUROBINDA SAHOO	//
		VS	VS	0
230	WP(C)/0022233/2022	STATE OF ODISHA GITANJALI MOHANTA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
231	WP(C)/0022234/2022	STATE OF ODISHA ANANTA NARAYAN DAS	AUROBINDA SAHOO	//
		VS	VS	0
232	WP(C)/0022235/2022	STATE OF ODISHA M/S. PARADIP PARIVAHAN PVT. LTD., JAGATSINGHPUR	SUBHARTHA MISHRA	//
		VS	VS	0
233	WP(C)/0022236/2022	STATE OF ODISHA SARAT KUMAR JENA	AUROBINDA SAHOO	//
		VS	VS	0
234	WP(C)/0022237/2022	STATE OF ODISHA PRADEEP KUMAR MALLIK	AUROBINDA SAHOO	//
		VS	VS	0
235	WP(C)/0022238/2022	STATE OF ODISHA MAHENDRA KUMAR NAYAK	AUROBINDA SAHOO	//
		VS	VS	0
236	WP(C)/0022239/2022	STATE OF ODISHA M/S PARADIP PARIVAHAN PVT. LTD., BBSR	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
237	WP(C)/0022240/2022	PRINCIPAL COMMNR. GST(CENTRAL TAX) AND C. EX., BBSR BAILOCHAN ROUT	AUROBINDA SAHOO	//
		VS	VS	0
238	WP(C)/0022241/2022	STATE OF ODISHA ASWINI LENKA	BIBEKANANDA BHUYAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0022242/2022	STATE OF ODISHA DINABANDHU DASH VS	AUROBINDA SAHOO VS	// // ()
240	WP(C)/0022243/2022	STATE OF ODISHA DEBENDRA KUMAR SAHU VS	AUROBINDA SAHOO VS	// // ()
241	WP(C)/0022244/2022	STATE OF ODISHA SUBIR KUMAR GHOSH VS	AUROBINDA SAHOO VS	// // ()
242	WP(C)/0022245/2022	STATE OF ODISHA RUDRA PRASANNA LENKA VS	BIBEKANANDA BHUYAN VS	// // ()
243	WP(C)/0022246/2022	STATE OF ODISHA NARENDRA KUMAR SAHU VS	AUROBINDA SAHOO VS	// // ()
244	WP(C)/0022247/2022	STATE OF ODISHA CHINMAYEE NAYAK VS	AUROBINDA SAHOO VS	// // ()
245	WP(C)/0022248/2022	STATE OF ODISHA SURESH CHANDRA SARANGI VS	S.SATAPATHY VS	// // ()
246	WP(C)/0022249/2022	STATE OF ODISHA ADITYA NARAYAN GHADAI VS	AUROBINDA SAHOO VS	// // ()
247	WP(C)/0022250/2022	STATE OF ODISHA GYANA RANJAN JENA VS	AUROBINDA SAHOO VS	// // ()
248	WP(C)/0022251/2022	STATE OF ODISHA KAMAL KUMAR MISHRA VS	AUROBINDA SAHOO VS	// // ()
249	WP(C)/0022252/2022	STATE OF ODISHA BASANTA KUMAR NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0022253/2022	NIRANJAN PANDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
251	WP(C)/0022254/2022	AJAYA KAR VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
252	WP(C)/0022255/2022	BISHNU PRASAD JENA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
253	WP(C)/0022256/2022	BIJAYA KUMAR SINGH VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
254	WP(C)/0022257/2022	SUDARSAN PARIDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
255	WP(C)/0022258/2022	BIDYADHARA GOCHHAYAT VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
256	WP(C)/0022259/2022	AMULYA KUMAR ROUT VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
257	WP(C)/0022260/2022	DEBENDRA KUMAR MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
258	WP(C)/0022261/2022	KABERI MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
259	WP(C)/0022262/2022	SATYABAN JENA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
260	WP(C)/0022263/2022	SRIDHAR SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
261	WP(C)/0022264/2022	ANIL KUMAR PATRA	AUROBINDA SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0022265/2022	M/S RAJNISH ENGICONS PVT. LTD.,BARBIL	SATYA SMRUTI MOHANTY	//
		VS	VS	0
		STEEL AUTHORITY OF INDIA LTD.,NEW DELHI		//
263	WP(C)/0022266/2022	HARAMOHAN PARIDA	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0022267/2022	ASHOK KUMAR PATTANAYAK	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0022268/2022	PREMANANDA SAHU	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0022269/2022	BIDYUT LATA MOHANTY	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0022270/2022	SHASHI BHUSAN PARIDA	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0022271/2022	RAGHUNATH SAHU	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0022272/2022	BHABESH CHANDRA MOHAPATRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0022273/2022	RAGHUNATHA BEHERA	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0022274/2022	NIRANJAN PANDA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0022275/2022	MANIKA MAJHI	JAYANTA KUMAR MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0022276/2022	STATE OF ODISHA SHASANKA SEKHAR BHUYAN VS	JAYANTA KUMAR MAJHI VS	// // ()
274	WP(C)/0022277/2022	STATE OF ODISHA DEBORAJ MISHRA VS	DINESH KUMAR PANDA VS	// // ()
275	WP(C)/0022278/2022	UNION OF INDIA ARATI MALIK VS	JAYANTA KUMAR MAJHI VS	// // ()
276	WP(C)/0022279/2022	STATE OF ODISHA JOGENDRANATH BEHURA VS	SIDHARTHA MISHRA 1 VS	// // ()
277	WP(C)/0022280/2022	THE COLLECTOR, CUTTACK SUKANTILATA NAYAK VS	JYOTIRMAY GUPTA VS	// // ()
278	WP(C)/0022281/2022	STATE OF ODISHA ASHOKA KUMAR BARIK VS	GOKHA BEHERA VS	// // ()
279	WP(C)/0022282/2022	STATE OF ODISHA GITANJALI NANDA VS	PITAMBAR PANDA VS	// // ()
280	WP(C)/0022283/2022	STATE OF ORISSA MANOJ KUMAR SAHOO VS	SIDHARTHA SWAIN VS	// // ()
281	WP(C)/0022284/2022	STATE OF ODISHA GYANARANJAN NAYAK VS	ANURAG PATI VS	// // ()
282	WP(C)/0022285/2022	STATE OF ODISHA RABINDRA KUMAR ROUT VS	PITAMBAR PANDA VS	// // ()
283	WP(C)/0022286/2022	STATE OF ORISSA THE SUPREME INDUSTRIES LTD., NOIDA VS	PAMI RATH VS	// // ()
		STATE OF ORISSA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0022287/2022	MAHAMAYA NANDI VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //
285	WP(C)/0022288/2022	KAMAL KUMAR RAJHANSA VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
286	WP(C)/0022289/2022	MAMATA MOHANTY VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
287	WP(C)/0022290/2022	RABINDRA KUMAR BHUYAN VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
288	WP(C)/0022291/2022	AF ENTERPRISES LTD., NEW DELHI VS STATE OF ORISSA	PAMI RATH VS	// 0 //
289	WP(C)/0022292/2022	SANKARSAN DASH VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
290	WP(C)/0022293/2022	UMA PLASTICS LTD., KOLKATA VS STATE OF ORISSA	PAMI RATH VS	// 0 //
291	WP(C)/0022294/2022	CHILUKURI SATYANARAYAN VS TATA POWER WESTERN ODISHA DISTRIBUTION LTD	UPENDRA KUMAR SAMAL VS	// 0 //
292	WP(C)/0022295/2022	PRASANTA KUMAR PATNAIK VS VICE CHAIRMAN, BDA, BBSR	ASHOK PATTAIAIK VS	// 0 //
293	WP(C)/0022296/2022	GYANESH KUMAR ACHARYA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
294	WP(C)/0022297/2022	ALOK KUMAR JENA VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
295	WP(C)/0022298/2022	RAMESH KUMAR PRADHAN	LOKANATH RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0022299/2022	LAL MOHAN MOHANTA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0022300/2022	BRAJA BEHARI SUBUDHI	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0022301/2022	PRAFULLA KUMAR NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0022302/2022	SONALI BEHERA	BIJAYA KUMAR PARIDA -2	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0022303/2022	NAGESWAR DAS	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		DIRECTOR, PANCHAYATRAJ AND DW DEPT.		//
301	WP(C)/0022304/2022	GOURANGA CHARAN BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0022305/2022	BIMBADHAR PATRA	SRINIBASH SATAPATHY	//
		VS	VS	0
		STATE OF ORISSA		//
303	WP(C)/0022306/2022	BINAYAK PRASAD MOHANTY	BINAYAK PRASHAD MOHANTY	//
		VS	VS	0
		COLLECTOR, PURI		//
304	WP(C)/0022307/2022	SUSAMA KUMARI MISHRA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0022308/2022	ASHA MADHURI KISPOTTA	SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0022309/2022	SARALA MALLIK	ANUPAM RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0022310/2022	TAPASWINI MALLIK SABITA RATH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0 //
308	WP(C)/0022311/2022	M/S SWASTIK STEVEDORES PVT. LTD., CUTTACK VS PARADIP PORT TRUST, PARADIP	BANSHIDHAR BAUG VS	// 0 //
309	WP(C)/0022312/2022	SABITA SETHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
310	WP(C)/0022313/2022	MD. ASIK VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	// 0 //
311	WP(C)/0022314/2022	BIBHU PRASAD SARANGI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
312	WP(C)/0022315/2022	RINKU PRADHAN VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
313	WP(C)/0022316/2022	RABINDRA KUMAR SINGH VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //
314	WP(C)/0022317/2022	SUMITRA RANI DASH VS JUDGE FAMILY COURT, CUTTACK	RANJAN KUMAR BEHERA VS	// 0 //
315	WP(C)/0022318/2022	PRAKASH BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
316	WP(C)/0022319/2022	CHANDRA SEKHAR BARIK VS STATE OF ODISHA	PAMI RATH VS	// 0 //
317	WP(C)/0022320/2022	SAROJA KUMAR MISHRA VS STATE OF ODISHA	G.K.NANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0022321/2022	BIDYADHAR BARIHA VS UNION OF INDIA	DEBASHISHA HOTA VS	// 0 //
319	WP(C)/0022322/2022	KRUSHNA GOPAL DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
320	WP(C)/0022323/2022	SAROJA KUMAR NANDA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
321	WP(C)/0022324/2022	SANTOSH KUMAR PATRA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
322	WP(C)/0022325/2022	BHAKTA BANDHU SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
323	WP(C)/0022326/2022	MITU BISWAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
324	WP(C)/0022327/2022	JITENDRA KUMAR BHUYAN VS THE STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
325	WP(C)/0022328/2022	RUPARANJAN SAHOO VS THE SUPDT. ENGINEER TPSODL, BERHAMPUR	BARAL BAMADEV VS	// 0 //
326	WP(C)/0022329/2022	PRASAN KUMAR SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
327	WP(C)/0022330/2022	AMBUJA KANTA DAS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
328	WP(C)/0022331/2022	DILLIP REDDY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
329	WP(C)/0022332/2022	BIDYADHAR MISHRA	SUBASH CH PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0022333/2022	M/S. GSCO INFRASTRUCTURE PVT. LTD., CHANDIGARH	AJIT PATNAIK	//
		VS	VS	0
		MAHANADI COALFIELDS LTD., SAMBALPUR		//
331	WP(C)/0022334/2022	DR. TANMAYA PADHY	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0022335/2022	BRUNDABAN KANHAR	RAKESH SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0022336/2022	JIBANJITA SENAPATY	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
		COMMNR.-CUM-SECY. TO GOVT. OF ORISSA, HOME DEPT.		//
334	WP(C)/0022337/2022	SANJUKTA KANUNGO	DEEPAK RANJAN PARIDA	//
		VS	VS	0
		STATE OF ORISSA		//
335	WP(C)/0022338/2022	URMILA DEI	DEEPAK RANJAN PARIDA	//
		VS	VS	0
		STATE OF ORISSA		//
336	WP(C)/0022339/2022	BIBHUTI RANJAN PATNAIK	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0022340/2022	SK. HAJIBUR	TAPAS KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0022341/2022	BHAGABAN PANIGRAHY	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0022342/2022	SUVENDU MOHANTY	MITHUN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0022343/2022	PUSPALATA MOHAPATRA	BIBHU PRASAD MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0022344/2022	ALLHADA KUMAR MOHAPATRA SURYA NARAYAN DAS VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// // ()
342	WP(C)/0022345/2022	SACHIDANANDA NATH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// ()
343	WP(C)/0022346/2022	AJAYA KUMAR DALAI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// ()
344	WP(C)/0022347/2022	SANGRAM KESHARI SAMANTARAY VS MONALINI MOHAPATRA	SUVENDU KUMAR RAY VS	// ()
345	WP(C)/0022348/2022	SANTOSH KUMAR SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// ()
346	WP(C)/0022349/2022	LINGARAJ MOHARANA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// ()
347	WP(C)/0022350/2022	MINNA JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
348	WP(C)/0022351/2022	BIRENDRA KUMAR PATEL VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// ()
349	WP(C)/0022352/2022	PURNA CHANDRA BARIK VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// ()
350	WP(C)/0022353/2022	PRATIMA PANDA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// ()
351	WP(C)/0022354/2022	NIKUNJA BIHARI SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0022355/2022	SIVARAM NAYAK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
353	WP(C)/0022356/2022	NANDI GHOSH BEHERA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
354	WP(C)/0022357/2022	SK. ABDUL MOTALIB VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
355	WP(C)/0022358/2022	HRUSIKESH SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
356	WP(C)/0022359/2022	PURNA CHANDRA PANIGRAHI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0022360/2022	SHISHIRA KUMAR SARANGI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
358	WP(C)/0022361/2022	TARANI PRASAD MISRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0022362/2022	ASHOK KUMAR NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0022363/2022	RAMANI RANJAN SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
361	WP(C)/0022364/2022	DHARMA REDDY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
362	WP(C)/0022365/2022	BIJAY KUMAR TRIPATHY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0022366/2022	RAMESH CHANDRA GIRI	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0022367/2022	BHIKARI CHARAN DHAL	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0022368/2022	BRAJAHARI PAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0022369/2022	JAYANTA KUMAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
367	WP(C)/0022370/2022	PRANNALAL CHOURASIA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
368	WP(C)/0022371/2022	KRUSHNA CHANDRA PADHAN	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0022372/2022	ANANTA PRASAD MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
370	WP(C)/0022373/2022	SRUSTIDHAR SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0022374/2022	BENUDHAR BEHERA	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0022375/2022	KULADHARA PRADHAN	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0022376/2022	GOBINDA CHANDRA GIRI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
374	WP(C)/0022377/2022	SRIDHAR KUMAR SAHOO	DR. BINODA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0022378/2022	STATE OF ODISHA RAMAKANTA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
376	WP(C)/0022379/2022	STATE OF ORISSA RAJANI KANTA JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
377	WP(C)/0022380/2022	STATE OF ORISSA ANANTA PRASAD DASH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
378	WP(C)/0022381/2022	STATE OF ORISSA SAROJ KUMAR GIRI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
379	WP(C)/0022382/2022	STATE OF ORISSA SURENDRANATH CHAND VS	DILLIP KUMAR MOHAPATRA VS	// // ()
380	WP(C)/0022383/2022	STATE OF ORISSA RITU SAHOO VS	ABHILASH MISHRA VS	// // ()
381	WP(C)/0022384/2022	STATE OF ODISHA REBATIMOHAN BARIK VS	ANIL KUMAR BEHERA VS	// // ()
382	WP(C)/0022385/2022	STATE OF ODISHA DAYANIDHI PANIGRAHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
383	WP(C)/0022386/2022	STATE OF ORISSA JOGESWAR SAHU VS	DEBARAJ MOHANTY VS	// // ()
384	WP(C)/0022387/2022	STATE OF ODISHA BRAJA KISHOR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
385	WP(C)/0022388/2022	STATE OF ORISSA CHINTAMANI BHOI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0022389/2022	SASMITA PANDA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
387	WP(C)/0022390/2022	ODISHA GRAMYA BANK, BALARAMPUR BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
388	WP(C)/0022391/2022	KANHU CHARAN GIRI VS COLLECTOR, MAYURBHANJ	JAGANNATH BHUYAN VS	// 0 //
389	WP(C)/0022392/2022	ODISHA GRAMYA BANK, BALARAMPUR BRANCH VS THE COMMNR. CUM SECY., PR AND DWD	AUROVINDA MOHANTY VS	// 0 //
390	WP(C)/0022393/2022	PRANAKRUSHNA DAS VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
391	WP(C)/0022394/2022	ODISHA GRAMYA BANK, BALARAMPUR BRANCH VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
392	WP(C)/0022395/2022	SUJIT DAS VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
393	WP(C)/0022396/2022	SHIVA NARAYN DAS VS COLLECTOR, MAYURBHANJ	JAGANNATH BHUYAN VS	// 0 //
394	WP(C)/0022397/2022	ODISHA GRAMYA BANK, BALARAMPUR BRANCH VS THE COMMNR.-CUM-SECY.,HIGHER EDUCATION DEPT.	AUROVINDA MOHANTY VS	// 0 //
395	WP(C)/0022398/2022	CHITTARANJAN JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0022399/2022	CHANDRA KANTA ANDIA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0022400/2022	MAHESWAR MOHANTA	JYOTI RANJAN KHUNTIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0022401/2022	SANATAN SWAIN	PRAVAT KUMAR BISWAL	//
		VS	VS	0
		PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR		//
399	WP(C)/0022402/2022	M/S. SANJAY KUMAR BIJAY KUMAR	PRAKASH KUMAR JENA	//
		VS	VS	0
		STATE TAX OFFICER, ENFORCEMENT UNIT-I, CUTTACK		//
400	WP(C)/0022403/2022	KARUNAKARA SETHI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		ODISHA GRAMYA BANK, KHURDA		//
401	WP(C)/0022404/2022	UTTAM KUMAR PAL @ UTTAM PAL	PRATIK DASH	//
		VS	VS	0
		THE COLLECTOR AND DM, BALASORE		//
402	WP(C)/0022405/2022	SUDHIR KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0022406/2022	M/S. SANJAY KUMAR BIJAY KUMAR	PRAKASH KUMAR JENA	//
		VS	VS	0
		STATE TAX OFFICER, ENFORCEMENT UNIT, PURI		//
404	WP(C)/0022407/2022	DINAKRISHNA PANDA	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0022408/2022	KANAK LATA BEHERA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0022409/2022	PRAMOD KUMAR PATNAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0022410/2022	PRAKASH CHANDRA KAR	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0022411/2022	SOMANATH SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0022412/2022	STATE OF ODISHA GOUR MOHAN MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
410	WP(C)/0022413/2022	STATE OF ODISHA M/S DWARIKAMAYEE BHANDAR VS	S.RATH VS	// // ()
411	WP(C)/0022414/2022	COLLECTOR AND DM, KHORDHA GANGADHAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
412	WP(C)/0022415/2022	STATE OF ODISHA ABINASH DASH VS	CHINMAYA NAYAK VS	// // ()
413	WP(C)/0022416/2022	NIRUPAMA SAHOO DR. PRAMOD KUMAR SHARMA VS	PABITRA KUMAR NAYAK VS	// // ()
414	WP(C)/0022417/2022	STATE OF ODISHA PRAFULLA KUMAR MALLICK VS	NIRANJAN LENKA VS	// // ()
415	WP(C)/0022418/2022	STATE OF ODISHA RAGHUNATH MOHAPATRA VS	JAYDEEP PAL VS	// // ()
416	WP(C)/0022419/2022	NARASINGHA SUAR GANGADHAR PATI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
417	WP(C)/0022420/2022	STATE OF ORISSA BANCHHANIDHI MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
418	WP(C)/0022421/2022	STATE OF ODISHA SAMMILITA ADIVASI SAMAJ(SAS), JHARSUGUDA VS	DINESH KUMAR PATRA VS	// // ()
419	WP(C)/0022422/2022	STATE OF ODISHA MADHUSUDAN SHAW VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0022423/2022	SUNIL KUMAR KANUNGO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
421	WP(C)/0022424/2022	MANOJ KUMAR SAHOO VS STATE OF ODISHA	GOURANG CHARAN MOHAPATRA VS	// 0 //
422	WP(C)/0022425/2022	NARAYAN CHANDRA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
423	WP(C)/0022426/2022	PAWAN KUMAR AGRAWALA VS INCOME TAX OFFICER, BARGARH	P.RAMAKRISHNA PATRO VS	// 0 //
424	WP(C)/0022427/2022	MURALI MOHAN PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
425	WP(C)/0022428/2022	MAHAMMAD ABID VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
426	WP(C)/0022429/2022	SANJUKTA PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
427	WP(C)/0022430/2022	BHAGIRATHI MURJIA VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
428	WP(C)/0022431/2022	MALA ROY VS STATE OF ODISHA	P.RAMAKRISHNA PATRO VS	// 0 //
429	WP(C)/0022432/2022	DUKHI SYAMA SETHI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
430	WP(C)/0022433/2022	SURENDRANATH BEHERA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
431	WP(C)/0022434/2022	DEBENDRA KUMAR BISWAL	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	WP(C)/0022435/2022	STATE OF ORISSA DASARATHI SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
433	WP(C)/0022436/2022	STATE OF ORISSA GOPAL PRASAD PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
434	WP(C)/0022437/2022	STATE OF ORISSA PARIKSHITA NANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
435	WP(C)/0022438/2022	STATE OF ORISSA PRATIMA RATH	MANOJ KUMAR PATI	//
		VS	VS	()
436	WP(C)/0022439/2022	STATE OF ODISHA MANIKYA SAMARATH	RANJITA MOHAPATRA	//
		VS	VS	()
437	WP(C)/0022440/2022	NATIONAL HORTICULTURE BOARD, BBSR KAMALAKANTA PANIGRAHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
438	WP(C)/0022441/2022	STATE OF ORISSA KAMAKSHI BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
439	ABLAPL/0010646/2022	STATE OF ORISSA SURESH CHANDRA DASH	TRILOCHAN NANDA	//
		VS	VS	()
440	ABLAPL/0010647/2022	STATE OF ODISHA(VIG.) AMIYA KUMAR KAR	PRIYA RANJAN SINGH	//
		VS	VS	()
441	ABLAPL/0010648/2022	STATE OF ODISHA BRAHMANANDA BEHERA	PRIYA RANJAN SINGH	//
		VS	VS	()
442	ABLAPL/0010649/2022	STATE OF ODISHA PURNA CHANDRA RANA	MAHES DAS	//
		VS	VS	()
				BHUBANESWAR VIGILANCE /30 /2021
				DHENKANAL TOWN /446 /2022
				DHENKANAL SADAR /362 /2022
				BALLIGUDA /163 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0010650/2022	STATE OF ODISHA PANJU KHAN VS	SAMBIT RAY VS	// KAKATAPUR /208 /2021 ()
444	ABLAPL/0010651/2022	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /202 /2022 ()
445	ABLAPL/0010652/2022	STATE OF ODISHA B. BHAGABATI @ B. BHAGYA DORA VS	SANTOSH KUMAR MAHANTY VS	// DIGAPAHANDI /37 /2021 ()
446	ABLAPL/0010653/2022	STATE OF ODISHA MATHURA PARIDA VS	RAJESH KUMAR MAHAPATRA VS	// / /0 ()
447	ABLAPL/0010654/2022	STATE OF ODISHA DINESH BISWAS VS	RAJIB LOCHAN PATNAIK VS	// UMERKOTE /82 /2021 ()
448	ABLAPL/0010655/2022	STATE OF ODISHA PANDAB ROUT VS	GOPAL KRISHNA NAYAK VS	// GANGAPUR (BHANJANAGAR) /2 /2011 ()
449	ABLAPL/0010656/2022	STATE OF ODISHA NISHA KASHYAP VS	S. SUDHANSU KUMAR SUBUDHI VS	// EOW,BHUBANESWAR /11 /2022 ()
450	ABLAPL/0010657/2022	STATE OF ODISHA (EOW), BBSR SOBHA @ SUBA NAIK VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /456 /2022 ()
451	ABLAPL/0010658/2022	STATE OF ODISHA MANOJ KUMAR DEO VS	DR. PURUSOTTAM CHULI VS	// KISINDA /80 /2022 ()
452	ABLAPL/0010659/2022	STATE OF ODISHA SURATHA CHANDRA PARIDA VS	CHEERA RANJAN SATAPATHY VS	// KISSANNAGAR PS /85 /2022 ()
453	ABLAPL/0010660/2022	STATE OF ODISHA KATA @ KISHORE KUMAR BHOI VS STATE OF ODISHA	JAGANNATH KAMILA VS	// BALASORE TOWN /161 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0010661/2022	KAUTUKA CHOUDHURY VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	LEPHRIPADA /145 /2022 () //
455	ABLAPL/0010662/2022	KANHU CHARAN DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /266 /2022 () //
456	ABLAPL/0010663/2022	GANESH KUMAR SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /185 /2022 () //
457	ABLAPL/0010664/2022	JUGAL KISHORE ROUT @ JABAN ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR SADAR /261 /2020 () //
458	ABLAPL/0010665/2022	LAKI @ LAKICHANDRA HARIJANA VS STATE OF ODISHA	SANJIB MOHANTY VS	KODINGA /60 /2019 () //
459	ABLAPL/0010666/2022	DIPTI RANJAN NAYAK @ PINKU NAYAK VS STATE OF ODISHA	SRIKANTA PANDA VS	MAHILA P.S.(BBSR) /50 /2013 () //
460	ABLAPL/0010667/2022	TUNGURU BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /102 /2022 () //
461	ABLAPL/0010668/2022	RATHA CHALLAN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BOIPARIGUDA /186 /2022 () //
462	ABLAPL/0010669/2022	KAMINI JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /651 /2021 () //
463	ABLAPL/0010670/2022	MITU DALAI @ PRADHAN VS STATE OF ODISHA	BYOMOKESH SAHOO VS	DHARAKOT PS /169 /2022 () //
464	ABLAPL/0010671/2022	TRILOCHAN BEHERA @ GOPINATH BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SINGLA /194 /2020 () //
465	ABLAPL/0010672/2022	PRAMOD SAMAL	ARIJEET MISHRA	BINJHARPUR /306 /2021

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FILING REPORT AS ON :29/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0010673/2022	STATE OF ODISHA PRASANNA KUMAR MOHANTY	GYANA RANJAN MOHANTY	// PIPLI /199 /2022
		VS	VS	()
467	ABLAPL/0010674/2022	STATE OF ODISHA BADAL TAHAL	TARA PRASAD MOHAPATRA	// KRUSHNA PRASAD /114 /2022
		VS	VS	()
468	ABLAPL/0010675/2022	STATE OF ODISHA MAHENDRA DAS	TARA PRASAD MOHAPATRA	// BRAHMAGIRI /259 /2021
		VS	VS	()
469	ABLAPL/0010676/2022	STATE OF ODISHA EKADASIA BEHERA	DURLLABHA RANJAN MISHRA	// HANDAPA /226 /2022
		VS	VS	()
470	ABLAPL/0010677/2022	STATE OF ODISHA GUMANI @ PRAKASH GURU	PANCHANAN PANIGRAHI	// BHUBAN /209 /2018
		VS	VS	()
471	ABLAPL/0010678/2022	STATE OF ODISHA SRIKANTA PATTANAIK	JAYADEBA BEHERA	// RANPUR /192 /2022
		VS	VS	()
472	ABLAPL/0010679/2022	STATE OF ODISHA HERO KUMAR BAG	MANAS KUMAR CHAND	// SINAPALI /198 /2022
		VS	VS	()
473	ABLAPL/0010680/2022	STATE OF ODISHA BHAWANI SHANKAR PANDA	PRASANTA KUMAR GIRI	// JAIPATNA /305 /2022
		VS	VS	()
474	ABLAPL/0010681/2022	STATE OF ODISHA SK. MUKTAU	PRADEEP KUMAR DAS	// PURUNABAZAR /164 /2022
		VS	VS	()
475	ABLAPL/0010682/2022	STATE OF ODISHA BISHNU PRASAD BAL	AMARESH CHANDRA SAMAL	// BALICHANDRAPUR /293 /2022
		VS	VS	()
476	ABLAPL/0010683/2022	STATE OF ODISHA BABU @ MD. ADAM RAHEMAN	PRADIPTA BEURA	// TIGIRIA /108 /2016
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0010684/2022	STATE OF ODISHA ARUN KUMAR SETHY VS	SIDHARTHA DAS VS	// BOLANI /42 /2022 ()
478	ABLAPL/0010685/2022	STATE OF ODISHA HRUSIKESH BEURA @ CHAKA VS	PRIYA RANJAN SINGH VS	// TIRTOL /342 /2022 ()
479	ABLAPL/0010686/2022	STATE OF ODISHA KRUSHNA CHANDRA JENA VS	MANOJ KUMAR MOHANTY VS	// BERHAMPUR TOWN /9 /2022 ()
480	ABLAPL/0010687/2022	STATE OF ODISHA CHITARANJAN SAHOO VS	JAYADEBA BEHERA VS	// RANPUR /198 /2022 ()
481	ABLAPL/0010688/2022	STATE OF ODISHA AKHIL KUMAR PUROHIT VS	P.SARANGI VS	// SAMBALPUR VIGILANCE /73 /2017 ()
482	ABLAPL/0010689/2022	STATE OF ODISHA(VIG.) PRASANT JANI @ BUDHA JANI VS	AMITAV TRIPATHY VS	// DASPALLA /130 /2022 ()
483	ABLAPL/0010690/2022	STATE OF ODISHA BISMIT THATOI @ TIMA @ UMAKANTA VS	SAROJ KUMAR DASH VS	// BHUBAN /323 /2022 ()
484	ABLAPL/0010691/2022	STATE OF ODISHA DHARANI DAS VS	ASHOK KUMAR SAHOO VS	// / /0 ()
485	ABLAPL/0010692/2022	STATE OF ODISHA REMANTA BISSOYI @ RAMAN VS	BIJAYA KUMAR RAGADA VS	// KAKIRIGUMMA /86 /2022 ()
486	ABLAPL/0010693/2022	STATE OF ODISHA SANTOSH MUDULI VS	AMITAV TRIPATHY VS	// KHANDAPARA /190 /2022 ()
487	ABLAPL/0010694/2022	STATE OF ODISHA DEEPAK BEHERA VS	R.K.SAMANTASINGHAR VS	// ANANDAPUR /210 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0010695/2022	BIDYADHAR SAHU @ BIDYA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JAGDALPUR /122 /2022 () //
489	ABLAPL/0010696/2022	KALIA @ SAHID ALLI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHOUWAR /357 /2022 () //
490	ABLAPL/0010697/2022	URMILA SWAIN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	TIRTOL /522 /2022 () //
491	ABLAPL/0010698/2022	JITEN KUMAR POTHAL @ PUTHAL VS STATE OF ODISHA	MITHUN DAS VS	KARANJIA /231 /2022 () //
492	ABLAPL/0010699/2022	BANSIDHAR BHOI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /282 /2022 () //
493	ABLAPL/0010700/2022	SALURI @ SUKANTI SAMAL VS STATE OF ODISHA	ALOK PRASAD NANDA VS	BENTKAR (42 MOUZA) UPD CUTTACK /170 /2022 () //
494	ABLAPL/0010701/2022	PREETIMAYEE MOHARANA VS STATE OF ODISHA	ABINASH ROUSTRAY VS	BADAGODA P.S. /242 /2022 () //
495	ABLAPL/0010702/2022	JYOTI RANJAN SAMANTARAY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	PIPLI /397 /2015 () //
496	ABLAPL/0010703/2022	RAGHAB MOHAPATRA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	JEYPORE TOWN /213 /2022 () //
497	ABLAPL/0010704/2022	DR. SOURAV KUMAR MOHAPATRA VS STATE OF ODISHA	BRUNDBAN ROUT VS	LAXMISAGAR P.S. /292 /2022 () //
498	ABLAPL/0010705/2022	KHANDAGIRI NAIK VS STATE OF ODISHA	NIRMAL KUMAR SEN VS	KOKSARA /77 /2022 () //
499	ABLAPL/0010706/2022	MANASA RANJAN PANIGRAHY	PRASANTA KUMAR PANDA	BAIDYANATHPUR /295 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0010707/2022	STATE OF ODISHA LOKANATH NAIK	ACHYUTANANDA PATTNAIK	// ANANDAPUR /203 /2022
		VS	VS	()
501	ABLAPL/0010708/2022	STATE OF ODISHA ARUN KUMAR PANDA	SADAYA LAXMI PATNAIK	// BARIPADA TOWN /644 /2022
		VS	VS	()
502	ABLAPL/0010709/2022	STATE OF ODISHA DURYODHAN SAHU	SAPAN KUMAR LENKA	// BANAPUR P.S. /342 /2022
		VS	VS	()
503	ABLAPL/0010710/2022	STATE OF ODISHA SANJAY BEHERA	SATYA RANJAN MULIA	// BIDANASI /141 /2022
		VS	VS	()
504	ABLAPL/0010711/2022	STATE OF ODISHA SIBANANDA KARNA	SMRUTI RANJAN MOHAPATRA	// BAUNISUNI /55 /2022
		VS	VS	()
505	ABLAPL/0010712/2022	STATE OF ODISHA DR. SUMANTA KUMAR SAHOO	R.K.SAMANTASINGHAR	// ANANDAPUR /210 /2022
		VS	VS	()
506	ABLAPL/0010713/2022	STATE OF ODISHA SUDARSAN JENA	SANTOSH KUMAR SAMANTARAYA	// NIRAKARPUR /146 /2022
		VS	VS	()
507	ABLAPL/0010714/2022	STATE OF ODISHA JITU @ BISWAJIT PATRA	PRABHU PADARBINDA PARIDA	// TIRTOL /169 /2017
		VS	VS	()
508	ABLAPL/0010715/2022	STATE OF ODISHA DHARANI RAJAHANSA	JUGALA KISHORE PANDA	// BIRMAHARAJPUR /23 /2022
		VS	VS	()
509	ABLAPL/0010716/2022	STATE OF ODISHA PURNA SAGAR MAJHI	JAYADEBA BEHERA	// CHANDAPUR /31 /2022
		VS	VS	()
510	ABLAPL/0010717/2022	STATE OF ODISHA RAJESH KUMAR HEMROM	BIDYALOK MOHAPATRA	// BOIPARIGUDA /186 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0010718/2022	STATE OF ODISHA PRASANTA SWAIN VS	SARATHI JYOTI MOHANTY VS	// PIPLI /397 /2015 ()
512	ABLAPL/0010719/2022	STATE OF ODISHA HARIHAR BEHERA VS	PRADIPTA BEURA VS	// BEGUNIA P.S. /148 /2018 ()
513	ABLAPL/0010720/2022	STATE OF ODISHA SURESH CHANDRA JENA @ SURA JENA VS	ABHAS MOHANTY VS	// LAXMISAGAR P.S. /114 /2022 ()
514	ABLAPL/0010721/2022	STATE OF ODISHA KEDAR HARIJAN @ KEDAR HARIJAN VS	SURYAKANTA DWIBEDI VS	// TENTULIKHUNTI /97 /2022 ()
515	ABLAPL/0010722/2022	STATE OF ODISHA MANOJ BEHERA @ MANOJ NAIK VS	DEBENDRA KUMAR DHAR VS	// PARJANG /386 /2022 ()
516	ABLAPL/0010723/2022	STATE OF ODISHA TUKUNA JENA VS	NIRANJAN MAHARANA VS	// BHUBAN /339 /2021 ()
517	ABLAPL/0010724/2022	STATE OF ODISHA TILA @ TILOTAMA SWAIN VS	TAPAN KUMAR SWAIN VS	// NIALI /342 /2022 ()
518	ABLAPL/0010725/2022	STATE OF ODISHA MAMI NAIK @ MUKHI VS	JAYAKRISHNA MOHAPATRA VS	// BARIPADA TOWN /121 /2022 ()
519	ABLAPL/0010726/2022	STATE OF ODISHA AKASH GARADA VS	SURYAKANTA DWIBEDI VS	// TENTULIKHUNTI /97 /2022 ()
520	ABLAPL/0010727/2022	STATE OF ODISHA SAROJ KUMAR PADHY @ PADHI VS	SANDIPANI MISRA VS	// PATTAPUR (DIGAPAHANDI) /216 /2022 ()
521	ABLAPL/0010728/2022	STATE OF ODISHA MANOJ KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// TIKABALI /104 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0010729/2022	SAROJ KUMAR BRAHMA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JALESWAR /299 /2022 () //
523	ABLAPL/0010730/2022	ROHIT MODI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	KANDARPUR /148 /2022 () //
524	ABLAPL/0010731/2022	BIJU @ BIJAY MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /20 /2022 () //
525	ABLAPL/0010732/2022	DAITARY SWAIN VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /194 /2019 () //
526	ABLAPL/0010733/2022	PRAKASH JENA VS STATE OF ODISHA	ABHAS MOHANTY VS	LAXMISAGAR P.S. /114 /2022 () //
527	ABLAPL/0010734/2022	SACHIN PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	KHALLIKOTE /453 /2022 () //
528	ABLAPL/0010735/2022	RAJU SWAIN VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	PIPLI /5 /2016 () //
529	ABLAPL/0010736/2022	SK. SALIM @ KALU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	CHANDIPUR /57 /2011 () //
530	ABLAPL/0010737/2022	DINESH KUMAR SAHOO @ MANGULU ROUT VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /616 /2022 () //
531	ABLAPL/0010738/2022	SANJI @ SANJIB BEHERA @ SANJIT KUMAR BEHERA VS STATE OF ODISHA	BIRENDRA KU. PARDHI VS	RANPUR /153 /2017 () //
532	ABLAPL/0010739/2022	BIJU @ BIJAY MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /12 /2022 () //
533	ABLAPL/0010740/2022	ABHI NAG	DIPTI RANJAN BHOKTA	MACHHKUND /16 /2015

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0010741/2022	BALIA @ AKSHAY KUMAR BEHERA	JAYANTA KUMAR MAJHI	BALASORE SADAR /60 /2020
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0010742/2022	SIBINDRA HANTAL	DIPTI RANJAN BHOKTA	PADWA /40 /2022
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0010743/2022	PRASANTA KUMAR SAMAL	CHIRANJIB ROUT	SAMAL /205 /2022
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0010744/2022	BIJU @ BIJAY MAJHI	JAYANTA KUMAR MAJHI	CHANDIPUR /11 /2022
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0010745/2022	DEBENDRA SAHOO	SARATHI JYOTI MOHANTY	PIPLI /5 /2016
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0010746/2022	SOLEMAN KHAN	PRIYA RANJAN MISHRA	BALASORE SADAR /210 /2021
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0010747/2022	CHANDAN KUMAR SAHU @ SAHOO	PRIYA RANJAN MISHRA	AGARAPADA /117 /2022
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0010748/2022	CHIMACHALA @ SIMANCHAL BEHERA	RITURANJAN CHHOTARAY	ARAKHAKUDA /25 /2015
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0010749/2022	RAJESH KUMAR NAYAK @ LALA	RITURANJAN CHHOTARAY	BANKI /28 /2019
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0010750/2022	PRAKASH KUMAR SAHOO	MADHU SUDAN CHHOTRAY	KENDRAPARA SADAR /362 /2022
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0010751/2022	SIPUN @ ABHISEK PATRA	JAYAKRISHNA MOHAPATRA	BARIPADA TOWN /121 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0010752/2022	STATE OF ODISHA SAMSUN BIBI @ BEWA VS	AMULYA RATNA PANDA VS	// / /0 ()
546	ABLAPL/0010753/2022	STATE OF ODISHA BIJAYA KUMAR SAHU @ SAHOO VS	SURYAKANTA DWIBEDI VS	// RAIRAKHOL /180 /2022 ()
547	ABLAPL/0010754/2022	STATE OF ODISHA PRAMOD KUMAR BISWAL VS	PRSANT KUMAR SAHOO VS	// MANGALPUR /464 /2022 ()
548	ABLAPL/0010755/2022	STATE OF ODISHA MANGULU MUKHI VS	JAYANTA KUMAR MAJHI VS	// BARIPADA TOWN /121 /2022 ()
549	ABLAPL/0010756/2022	STATE OF ODISHA KRUSHNA PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// / /0 ()
550	ABLAPL/0010757/2022	STATE OF ODISHA SACHIN AGARWAL VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /316 /2022 ()
551	ABLAPL/0010758/2022	STATE OF ODISHA SACHIN AGARWAL VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /317 /2022 ()
552	ABLAPL/0010759/2022	STATE OF ODISHA JATADHAR LENKA VS	DINESH KUMAR MOHANTY VS	// BRAHMAGIRI /190 /2022 ()
553	ABLAPL/0010760/2022	STATE OF ODISHA AJI @ AJIT KUMAR SAHOO @ SAHU VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /190 /2022 ()
554	ABLAPL/0010761/2022	STATE OF ODISHA ISWAR DANSANA VS	PRAMOD RANJAN BEHERA VS	// / /0 ()
555	CONTC(CPC)/0000054/2018	STATE OF ODISHA SUSHILA NAIK VS COMMISSIONER CUM SECY., W AND CD DEPTT.	SRIKAR KUMAR RATH VS	// // ()

ORISSA HIGH COURT

MISC CASES FILED on :29/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	24/2022 CRP/18/2022	BIDYUTPRAVA PRADHAN-MP	AMIT KUMAR NATH
2	44/2022 OJC/7096/1999	BISWANATH PARHI-MP	
3	45/2022 OJC/7096/1999	BISWANATH PARHI-MP	
4	73/2022 TRPCRL/63/2022	DURGAMADHAB BEHERA-MP	BRAHMA NANDA TRIPATHY
5	120/2022 LAA/35/2010	STATE-MP	ASC
6	121/2022 LAA/35/2010	STATE-MP	ASC
7	122/2022 LAA/35/2010	STATE-MP	ASC
8	161/2022 CMAPL/399/2022	ADITYA NARAYAN SINGH BABU-MP	NIRANJAN LENKA
9	162/2022 CMAPL/399/2022	ADITYA NARAYAN SINGH BABU-MP	NIRANJAN LENKA
10	181/2022 SA/44/1999	DAMODAR-MP	GAUTAM MISHRA
11	182/2022 SA/44/1999	DAMODAR-MP	M/S.ISWAR CH.DASH
12	183/2022 SA/44/1999	DAMODAR-MP	M/S.ISWAR CH.DASH
13	184/2022 SA/94/1990	SARANGADHAR-MP	M/S.N.C.PATI
14	189/2022 MATA/68/2021	NIBEDITA DASH-MP	AMITAV TRIPATHY
15	218/2022 CONTC/5502/2022	SHAKUNTALA JENA-MP	ADV
16	263/2022 RPFAM/190/2022	LOKANATH DHAL-MP	UPENDRA KUMAR SAMAL
17	306/2022 CRLMP/1254/2022	DEBASISH NAYAK-MP	HEMANTA KUMAR RATSINGH
18	307/2022 CRLMP/1409/2022	PADMA CHARAN PALEI @ KALIA POLEI-MP	
19	308/2022 CRLMP/1483/2022	BHABANI SANKAR DAS-MP	SAMIR KUMAR MISHRA
20	318/2022 WPC(OA)/1171/2017	SANJAYA KUMAR SAHOO-MP	RAMAKANTA DAS
21	319/2022 WPC(OA)/2127/2019	DR.SUDHA SETHY-MP	BISWABIHARI MOHANTY, MR. DURGA PRASAD NAN
22	368/2022 TRP(C)/325/2021	RASMITA CHAUDHURY-MP	
23	369/2022 TRP(C)/156/2022	ANNAPURNA BARIK-MP	JULU KHANSAMA
24	370/2022 TRP(C)/325/2022	SUJATA MEHER-MP	JAGABANDHU SAHU
25	519/2022 FAO/345/2022	GEETA BISWAL-MP	ASHOK KUMAR PARIDA
26	520/2022	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE	SECRETARY

27	FAO/308/2022 521/2022	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. ROY	
28	FAO/308/2022 559/2022	JANARDAN DEHURY-MP	NIHAR RANJAN MOHANTY
29	CRLREV/143/2022 560/2022	PRABHUDAN NAG @ DANDIA-MP	ARIJEET MISHRA
30	CRLREV/414/2022 561/2022	PRABHUDAN NAG @ DANDIA-MP	ARIJEET MISHRA
31	CRLREV/414/2022 562/2022	SAMIR KUMAR JENA @ KULU @ SAMIR JENA-MP	JYOTIRMAYA SAHOO
32	CRLREV/415/2022 563/2022	SAMIR KUMAR JENA @ KULU @ SAMIR JENA-MP	JYOTIRMAYA SAHOO
33	CRLREV/415/2022 564/2022	SAMIR KUMAR JENA @ KULU @ SAMIR JENA-MP	JYOTIRMAYA SAHOO
34	CRLREV/413/2022 565/2022	GOPINATH DALEI-MP	ANITA SAHOO
35	CRLREV/416/2022 566/2022	BARU DEHURY @ BARUDHAR-MP	BHABANI PRASAD PRADHAN
36	CRLREV/416/2022 567/2022	BARU DEHURY @ BARUDHAR-MP	BHABANI PRASAD PRADHAN
37	CRLREV/416/2022 568/2022	BARU DEHURY @ BARUDHAR-MP	BHABANI PRASAD PRADHAN
38	WPC(OAC)/4624/2016 872/2022	NILAKANTHA PANIGRAHI-MP	
39	WPC(OAC)/1849/2017 873/2022	SHANTILATA RATH-MP	M/S DILLIP RAY
40	WPC(OAC)/1028/2017 874/2022	BHARATI SAHU-MP	M/S P. SAHU
41	WPC(OAC)/1933/2017 875/2022	SANJAY KUMAR PRADHAN-MP	SAROJ KUMAR JEE
42	WPC(OAC)/1857/2017 876/2022	DR. ANUP KUMAR GHOSE-MP	M/S DINESH KUMAR PANDA
43	WPC(OAC)/403/2015 877/2022	DHIREN CHANDRA MOHANTA-MP	M/S.D.K.PATNAIK
44	WPC(OAC)/1942/2017 878/2022	SUDAM JAGADALA-MP	M/S B.B MOHANTY
45	WPC(OAC)/1942/2017 879/2022	SUDAM JAGADALA-MP	M/S B.B MOHANTY
46	WPC(OAC)/631/2017 880/2022	GOPAL BEHERA-MP	M/S PRAFULLA KUMAR KAR
47	CMP/847/2022 884/2022	DILLIP KUMAR BEHERA-MP	JAGABANDHU SAHU
48	CMP/29/2020 885/2022	RANJAN KUMAR PANIGRAHI-MP	DEEPALI MAHAPATRA
49	CMP/848/2022 886/2022	ANSHUMAN BEHERA-MP	SWARUP KUMAR PATNAIK
50	CMP/850/2022 887/2022	SARAT KUMAR BADAJENA-MP	BRAHMANANDA TRIPATHY
51	CMP/851/2022 888/2022	SUBASINI NAYAK-MP	MAHESWAR MOHANTY
52	CMP/935/2018 889/2022	ANANTA PRASAD SAHOO-MP	M/S.SWARUP KUMAR PATNAIK
53	RSA/208/2022 892/2022	PRATIMA NANDA-MP	DEBENDRA KUMAR SAHOO (1)
54	RSA/209/2022 893/2022	PRATIMA NANDA-MP	DEBENDRA KUMAR SAHOO (1)
55	MACA/394/2022 940/2022	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. AMPALI KHAN	
56	MACA/232/2021 941/2022	NARESH KUMAR MOHAPATRA-MP	SATYABHUSAN DAS
57	MACA/1245/2018 942/2022	D.M.(LEGAL),M/S.NEW INDIA ASSURANCE CO.LTD.-MP	M/S.S.K.SARANGI

58	943/2022 MACA/1245/2018	D.M.(LEGAL),M/S.NEW INDIA ASSURANCE CO.LTD.-MP	M/S P.K. MISHRA, M/S P.K BEHERA, AKANSH ACHAR
59	944/2022 MACA/1245/2018	D.M.(LEGAL),M/S.NEW INDIA ASSURANCE CO.LTD.-MP	M/S.S.K.SARANGI
60	945/2022 MACA/433/2022	SEBATI NATH-MP	DILLIP KUMAR MOHAPATRA
61	946/2022 MACA/433/2022	SEBATI NATH-MP	DILLIP KUMAR MOHAPATRA
62	947/2022 MACA/433/2022	SEBATI NATH-MP	DILLIP KUMAR MOHAPATRA
63	948/2022 MACA/237/2022	THE MANAGER (LEGAL), M/S. NATIONAL INSURANCE CO. LTD.-MP	
64	949/2022 MACA/555/2020	M/S NATIONAL INSURANCE CO.LTD.-MP	BIBHUTI BHUSANA MISHRA
65	1297/2022 ABLAPL/4569/2022	SABAZ KHAN-MP	
66	1298/2022 ABLAPL/17111/2019	NIRMALA DEHURY @ NIRMAL DEHURY-MP	ASUTOSH TRIPATHY
67	1299/2022 ABLAPL/16677/2019	SARASWATI SAHOO-MP	
68	1300/2022 ABLAPL/3922/2022	MAHESWAR PALAI-MP	
69	1301/2022 ABLAPL/6471/2021	SOUMITRA ROY-MP	
70	1302/2022 ABLAPL/8800/2022	BABULAL NAYAK @ BABULA-MP	
71	1303/2022 ABLAPL/5362/2022	RAKESH KUMAR NAYAK-MP	
72	1304/2022 ABLAPL/1460/2022	GUMANI MALIK-MP	
73	1305/2022 ABLAPL/5809/2022	DUSASAN BEHERA-MP	
74	1306/2022 ABLAPL/3787/2021	BICHITRA SUTAR-MP	
75	1307/2022 ABLAPL/7789/2022	ANANATA SAHOO-MP	
76	1308/2022 ABLAPL/7728/2022	DHARANI RAJAHANSA-MP	
77	1309/2022 ABLAPL/8593/2022	GANDHARBA @ GANDHI NAIK-MP	
78	1310/2022 ABLAPL/5965/2022	ANATA PRASAD SAMANTRAY @ ANANTA SAMANTRAY @ SILUA-MP	
79	1311/2022 ABLAPL/8931/2021	RINTU @ CHINMAYA KUMAR SAMAL-MP	
80	1312/2022 ABLAPL/205/2022	JYOTI PRAKASH SRICHANDAN-MP	
81	1313/2022 ABLAPL/9081/2022	SUBHAS CHANDRA PRADHAN-MP	
82	1314/2022 ABLAPL/1792/2022	GHANASYAM ROUT-MP	
83	1315/2022 ABLAPL/8332/2022	JAYANTA KUMAR NATH-MP	
84	1316/2022 ABLAPL/5436/2022	MITHILESH SHARMA-MP	
85	1317/2022 ABLAPL/5422/2022	AARTI SHARMA-MP	
86	1318/2022 ABLAPL/6976/2022	DURYODHAN PATRA-MP	
87	1319/2022 ABLAPL/9047/2022	NAUSAD KHAN-MP	
88	1320/2022 ABLAPL/9093/2022	SK. ABID QUADRI-MP	
89	1321/2022	RANJUKTA MOHANTY-MP	

90	ABLAPL/9892/2022 1322/2022	RAJAT BEHERA @ BABU-MP	
91	ABLAPL/4236/2021 1323/2022	CHATURBHUJA SAHU-MP	
92	ABLAPL/8525/2022 1324/2022	SK. ANSAR-MP	
93	ABLAPL/8781/2022 1325/2022	DIBAKAR SETHI-MP	
94	ABLAPL/1605/2022 1326/2022	CH. JAGADISH PRASAD REDDY @ JAGADISH PRASAD REDDY-MP	
95	ABLAPL/3902/2021 1362/2022	RAMESH CHANDRA PANDA-MP	MOHENDRA KUMAR MOHAPATRO
96	CRLA/691/2022 1363/2022	LIPUN BAGH-MP	ASUTOSH TRIPATHY
97	CRLA/271/2022 1364/2022	SATYABHAMA PANI-MP	AMULYA RATNA PANDA
98	CRLA/636/2021 1365/2022	SHISHIRA SATAPATHY @ SISIR SATPATHY-MP	PARTHA SARATHI DAS
99	CRLA/717/2022 1366/2022	SHISHIRA SATAPATHY @ SISIR SATPATHY-MP	PARTHA SARATHI DAS
100	CRLA/717/2022 1367/2022	JEPAL MAHAKUR@JAYPAL MAHAKUR-MP	DEEPAK RANJAN SUNDARAY
101	CRLA/107/2022 1368/2022	JEPAL MAHAKUR@JAYPAL MAHAKUR-MP	DEEPAK RANJAN SUNDARAY
102	CRLA/107/2022 1369/2022	GURUNATH LIMA-MP	ANIMA KUMARI DEI
103	CRLA/113/2010 1370/2022	JITENDRA PODHA-MP	ANIRUDHA DAS
104	CRLA/719/2022 1371/2022	JITENDRA PODHA-MP	ANIRUDHA DAS
105	CRLA/719/2022 1372/2022	SATYA PRAKASH KUMAR@BABU-MP	M/S.SONITA BISWAL
106	CRLA/596/2017 1373/2022	SANTOSH PADHIARY @ NANA-MP	BANSHIDHAR BAUG
107	CRLA/722/2022 1374/2022	SANTOSH PADHIARY @ NANA-MP	BANSHIDHAR BAUG
108	CRLA/722/2022 1375/2022	SANJIB KUMAR DEHURY-MP	M/S. PRASANTA KUMAR SAHOO, V.C.DORA, G.R.DAS
109	CRLA/230/2020 1376/2022	MAHENDRA RANA-MP	AMIT PRASAD BOSE
110	CRLA/726/2022 1377/2022	MAHENDRA RANA-MP	AMIT PRASAD BOSE
111	CRLA/726/2022 1378/2022	NIRANJAN PAHADASINGH@BATUA-MP	M/S.JYOTIRMAYA SAHOO
112	CRLA/281/2017 1379/2022	ARJUN BHUYAN-MP	ASHOK KUMAR SWAIN 1
113	CRLA/727/2022 1380/2022	ARJUN BHUYAN-MP	ASHOK KUMAR SWAIN 1
114	CRLA/727/2022 1543/2022	BIKASH PRASAD SONI-MP	KULDEEP MOHANTY
115	BLAPL/5797/2022 1544/2022	NURJAHAN BIBI @ NURJAN BIBI-MP	SATYA RANJAN PATI
116	BLAPL/1147/2022 1545/2022	RABI KISHORE PATTNAIK-MP	AMULYA RATNA PANDA
117	BLAPL/5976/2022 1546/2022	BABU @ LIPTIKANTA SAMAL-MP	ASIT KUMAR JENA
118	BLAPL/4416/2022 1547/2022	BABU @ LIPTIKANTA SAMAL-MP	ASIT KUMAR JENA
119	BLAPL/4914/2022 1548/2022	MUNA SIKARI-MP	ASIT KUMAR JENA
120	BLAPL/4915/2022 1549/2022	SRIDHAR PATRA-MP	TANMAYA KUMAR MOHANTY
	BLAPL/8340/2022		

121	1550/2022 BLAPL/8342/2022	PABITRA NAYAK-MP	BASUDEV MISHRA
122	1551/2022 BLAPL/3667/2021	GAJENDRA SINGH-MP	R.N.BISWAL
123	1552/2022 BLAPL/1934/2022	-MP	
124	1553/2022 BLAPL/8905/2021	MITU@ SK.MUSTAK-MP	BIJAYA KUMAR RAGADA
125	1554/2022 BLAPL/1729/2022	DHANESWAR MOHAPATRA-MP	
126	1555/2022 BLAPL/9685/2021	ABHAYA SAMANTARAY-MP	
127	1556/2022 BLAPL/8703/2021	URDHAV PANGI-MP	
128	1557/2022 BLAPL/5479/2021	SIMANCHALA SETHY @ SETHI-MP	SANJIB KUMAR BHANJADEO
129	1558/2022 BLAPL/2771/2022	SOMANATH KANTA-MP	PRASANTA KUMAR NANDA
130	1872/2022 CRLMC/2352/2022	SAYED PEER ALI@PEERU-MP	SUDEEP KUMAR SARANGI
131	1873/2022 CRLMC/2330/2022	PARBATI MALIK-MP	BIJAY KUMAR NAYAK
132	1874/2022 CRLMC/2357/2022	BAPUN KARKARA-MP	ANIRUDHA DAS
133	1875/2022 CRLMC/1922/2019	NIRMAL CHANDRA PANIGRAHI-MP	M/S.TUKUNA KUMAR MISHRA
134	1876/2022 CRLMC/2359/2022	SANDEEP KUMAR NAYAK-MP	USHARANI PADHI
135	1877/2022 CRLMC/2361/2022	DANDAPANI BISWAL-MP	NEPOLEON SAHANI
136	1878/2022 CRLMC/2362/2022	KABITA PANDA-MP	SUPRIYA PATRA
137	1879/2022 CRLMC/2364/2022	DILLIP SWAIN-MP	SMRUTI RANJAN MOHAPATRA
138	1880/2022 CRLMC/1557/2021	BAPINA BISWAL@KEDAR LOCHAN BISWAL-MP	
139	1881/2022 CRLMC/2365/2022	NIRANJAN MOHANTY@NIRANI MOHANTY-MP	BIBHUTI RANJAN MOHANTY
140	1882/2022 CRLMC/1852/2022	GAYATRI PATRA-MP	AJAYA KUMAR MOHARANA
141	1883/2022 CRLMC/2366/2022	LALIT KUMAR PATEL-MP	HIMANSHU SEKHAR MISHRA
142	1884/2022 CRLMC/1851/2022	GAYATRI PATRA-MP	AJAYA KUMAR MOHARANA
143	1885/2022 CRLMC/2338/2022	RAMA GURLA-MP	PRASANTA KUMAR ROURAY
144	1886/2022 CRLMC/2368/2022	BAYAMAN PANDA-MP	ALOK KUMAR PANDA
145	1887/2022 CRLMC/2369/2022	DR.PRAHALLAD PANDA-MP	PARTHA MUKHERJI
146	1888/2022 CRLMC/2370/2022	SURESH KUMAR AGRAWAL-MP	CHANDAN KUMAR DEY
147	1889/2022 CRLMC/2371/2022	RAKSHYA BEHERA-MP	BHABANI SHANKAR DASPARIDA
148	1890/2022 CRLMC/2372/2022	AMBIKA PRASAD DAS-MP	PRAVASH CH JENA
149	1891/2022 CRLMC/2373/2022	KUMARI ALLI SAHOO-MP	AKSHAYA KUMAR SAHOO
150	2847/2022 WA/648/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
151	2848/2022 WA/1159/2022	BHASKAR CHANDRA MAJHI-MP	UPENDRA KUMAR SAMAL
152	2849/2022	JAGANNATH BASTIA-MP	ADV

153	WA/1160/2022 2850/2022	JAGANNATH BASTIA-MP	ADV
154	WA/1160/2022 2851/2022	TRILOCHAN DALAI-MP	BHABANI SANKAR TRIPATHY (1)
155	WA/1161/2022 2852/2022	STATE OF ODISHA-MP	M/S.AMIYA KU.MOHANTY (A),R.K.BEHERA,R.C.PRAD
156	WA/417/2021 2853/2022	CESCO-MP	
157	WA/402/2019 11847/2022	SOURABHA, N.G.O, KHURDA-MP	PRAFULLA KUMAR RATH
158	WP(C)/22195/2022 11848/2022	TRILOCHAN NATH-MP	BIKREEM PRATAP DAS
159	WP(C)/22196/2022 11849/2022	RABI NARAYAN SINGH-MP	BIKREEM PRATAP DAS
160	WP(C)/22197/2022 11850/2022	BABURAM PANIGRAHI-MP	BIKREEM PRATAP DAS
161	WP(C)/22198/2022 11851/2022	BHASKAR ACHARYA-MP	BIKREEM PRATAP DAS
162	WP(C)/22199/2022 11852/2022	AKSHAYA KUMAR DALAI-MP	BIKREEM PRATAP DAS
163	WP(C)/22201/2022 11853/2022	BIJAY KUMAR CHOUDHURY-MP	SRINIVAS MOHANTY
164	WP(C)/22200/2022 11854/2022	KISHORE DAS-MP	BIKREEM PRATAP DAS
165	WP(C)/22202/2022 11855/2022	BASANTA KUMAR MOHARANA-MP	BIKREEM PRATAP DAS
166	WP(C)/22203/2022 11856/2022	T.M.HARITHA SERVICE COOPERATIVE SOCIETY LTD., CUTTACKA-MP	KUMAR DASH
167	WP(C)/22204/2022 11857/2022	SATA MANU DAS-MP	BIKREEM PRATAP DAS
168	WP(C)/22205/2022 11858/2022	SARAT CHANDRA SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
169	WP(C)/22207/2022 11859/2022	PREMASHILA AMAYAT-MP	AMITAV TRIPATHY
170	WP(C)/22208/2022 11860/2022	MAA MANGALA PIDHA, ANGUL-MP	RAMAKANTA SAHOO
171	WP(C)/22209/2022 11861/2022	AMARESH KUMAR PATRA-MP	MANOJ KUMAR MOHANTY
172	WP(C)/19866/2022 11862/2022	BHAGYADHAR DHAL-MP	PRAMODA KUMAR BISWAL
173	WP(C)/22219/2022 11863/2022	DEEPAK MAJHI-MP	BIRAJA PRASANNA DAS
174	WP(C)/22221/2022 11864/2022	TRINATH SETHI-MP	USHA RANI PADHI
175	WP(C)/36269/2020 11865/2022	RAGHUNATH PATRA-MP	ASHOK PATTANAİK
176	WP(C)/22222/2022 11866/2022	M/S EAST END TECHNOLOGIES PVT. LTD.-MP	SATYA RAHAT
177	WP(C)/22223/2022 11867/2022	SARASWATI BEHERA-MP	SATYABRATA MOHANTY
178	WP(C)/22224/2022 11868/2022	GOURAV JAISWAL-MP	ARUN KUMAR PATRA
179	WP(C)/22225/2022 11869/2022	RAGHUNATH DHAL-MP	SATYABRATA MOHANTY
180	WP(C)/22226/2022 11870/2022	A.M. SALES GOPALGAON, BALASORE (1)-MP	AMITAV DAS
181	WP(C)/16294/2022 11871/2022	DR.RABINDRA KU.SAHOO-MP	M/S.S.P.MISHRA,
182	WP(C)/9429/2007 11872/2022	SUKESINI PATEL-MP	SUSANTA KUMAR PRADHAN
183	WP(C)/22227/2022 11873/2022	DANDAPANI SAHU-MP	M/S.NIRANJAN LENKA
	WP(C)/23120/2012		

184	11874/2022 WP(C)/22229/2022	DEBENDRA SAMAL-MP	SUBHENDU KUMAR DAS
185	11875/2022 WP(C)/6171/2022	SATYA NARAYAN MAHARANA-MP	SAMEER KUMAR DAS
186	11876/2022 WP(C)/22230/2022	ACHYUTA KUMAR SAHOO-MP	JAGANNATH BHUYAN
187	11877/2022 WP(C)/22231/2022	SANJAY KUMAR BEHERA-MP	JAGANNATH BHUYAN
188	11878/2022 WP(C)/22233/2022	GITANJALI MOHANTA-MP	SUKANTA KUMAR MISHRA
189	11879/2022 WP(C)/22235/2022	M/S. PARADIP PARIVAHAN PVT. LTD., JAGATSINGHPUR-MP	SIDDHARTH MISHRA
190	11880/2022 WP(C)/12891/2022	SURENDRA KUMAR SAMAL-MP	PURNA CHANDRA MOHARANA
191	11881/2022 WP(C)/19826/2022	SUDAM CHARAN NAIK-MP	
192	11882/2022 WP(C)/22239/2022	M/S PARADIP PARIVAHAN PVT. LTD., BBSR-MP	KANANBALA ROY CHOUDHURY
193	11883/2022 WP(C)/21430/2022	SREE METALIKS LTD., KEONJHAR-MP	SIDHARTHA RAY
194	11884/2022 WP(C)/19203/2022	JAYRAM PUJAHARI-MP	PRABODHA CHANDRA NAYAK
195	11885/2022 WP(C)/10280/2021	VEDANTA LIMITED-MP	PRASHANTA KUMAR NAYAK
196	11886/2022 WP(C)/21667/2022	M/S. GANAPATI ALUMINIUM, BALASORE-MP	BIBEKANANDA BHUYAN
197	11887/2022 WP(C)/22265/2022	M/S RAJNISH ENGICONS PVT. LTD., BARBIL-MP	SATYA SMRUTI MOHANTY
198	11888/2022 WP(C)/4914/2022	BIBEKANANDA BEHERA-MP	NIRMAL CHANDRA MOHANTY
199	11889/2022 WP(C)/13671/2022	SREE METALIKS LTD.-MP	SIDHARTHA RAY
200	11890/2022 WP(C)/22279/2022	JOGENDRANATH BEHURA-MP	SIDHARTHA MISHRA 1
201	11891/2022 WP(C)/19848/2022	NIDHI PARIDA-MP	DEEPALI MAHAPATRA
202	11892/2022 WP(C)/22284/2022	GYANARANJAN NAYAK-MP	ANURAG PATI
203	11893/2022 WP(C)/10988/2022	PRABHUPADA DAS-MP	SAILABALA JENA
204	11894/2022 WP(C)/18609/2021	HOCKEY ODISHA-MP	DAYANANDA MOHAPATRA
205	11895/2022 WP(C)/22286/2022	THE SUPREME INDUSTRIES LTD., NOIDA-MP	PAMI RATH
206	11896/2022 WP(C)/9358/2021	BHARAT ALUMINIUM CO.LTD-MP	M/S.
207	11897/2022 WP(C)/22290/2022	RABINDRA KUMAR BHUYAN-MP	SAILABALA JENA
208	11898/2022 WP(C)/22291/2022	AF ENTERPRISES LTD., NEW DELHI-MP	PAMI RATH
209	11899/2022 WP(C)/22293/2022	UMA PLASTICS LTD., KOLKATA-MP	PAMI RATH
210	11900/2022 WP(C)/22294/2022	CHILUKURI SATYANARAYAN-MP	UPENDRA KUMAR SAMAL
211	11901/2022 WP(C)/22295/2022	PRASANTA KUMAR PATTNAIK-MP	ASHOK PATTANAIAK
212	11902/2022 WP(C)/22297/2022	ALOK KUMAR JENA-MP	SATYABRATA MOHANTY
213	11903/2022 WP(C)/22307/2022	SUSAMA KUMARI MISHRA-MP	SAMEER KUMAR DAS
214	11904/2022 WP(C)/22308/2022	ASHA MADHURI KISPOTTA-MP	SAROJ KUMAR DASH
215	11905/2022	SARALA MALLIK-MP	ANUPAM RATH

216	WP(C)/22309/2022 11906/2022	SABITA RATH-MP	SAMEER KUMAR DAS
217	WP(C)/22310/2022 11907/2022	M/S SWASTIK STEVEDORES PVT. LTD., CUTTACK-MP	BANSHIDHAR BAUG
218	WP(C)/22311/2022 11908/2022	SABITA SETHI-MP	SAMEER KUMAR DAS
219	WP(C)/22312/2022 11909/2022	BIBHU PRASAD SARANGI-MP	SAMEER KUMAR DAS
220	WP(C)/22314/2022 11910/2022	RABINDRA KUMAR SINGH-MP	SANJAY KUMAR PATTANAİK
221	WP(C)/22316/2022 11911/2022	CHANDRA SEKHAR BARIK-MP	PAMI RATH
222	WP(C)/22319/2022 11912/2022	PRAKASH BEHERA-MP	SIDHARTHA DAS
223	WP(C)/22318/2022 11913/2022	PHULAMATI SAHU-MP	SANJUKTA BALA DAS
224	WP(C)/12832/2022 11914/2022	KALI CHARAN RATH-MP	GOPAL PRASAD JENA
225	WP(C)/19594/2022 11915/2022	SAROJA KUMAR NANDA-MP	RANJIT MOHANTY
226	WP(C)/22323/2022 11916/2022	PRASANTA KUMAR RATH-MP	M/S.SACHIDANANDA NAYAK
227	WP(C)/5848/2017 11917/2022	KUSHA KANHAR-MP	AMITAV TRIPATHY
228	WP(C)/35302/2021 11918/2022	JITENDRA KUMAR BHUYAN-MP	KISHORE KUMAR MISHRA
229	WP(C)/22327/2022 11919/2022	GURUNAM SINGH-MP	M/S SOUMENDRA PATNAİK, S.K. DASH
230	WP(C)/25365/2013 11920/2022	DR. TANMAYA PADHY-MP	TANMAY MISHRA
231	WP(C)/22334/2022 11921/2022	MANGAL CH.TUDU-MP	MR. SOUMENDRA PATNAİK, S.K. DASH
232	WP(C)/25366/2013 11922/2022	MAHESWAR DAS-MP	M/S.PRASANNA KU.MISHRA, M/S S. PATNAİK,K.K. S
233	WP(C)/1092/2014 11923/2022	MAHESWAR DAS-MP	M/S.PRASANNA KU.MISHRA, M/S S. PATNAİK,K.K. S
234	WP(C)/1092/2014 11924/2022	SK. HAJIBUR-MP	TAPAS KUMAR SAHOO
235	WP(C)/22340/2022 11925/2022	MINNA JENA-MP	SHASHI BHUSAN JENA
236	WP(C)/22350/2022 11926/2022	SIVARAM NAYAK-MP	BISWABIHARI MOHANTY
237	WP(C)/22355/2022 11927/2022	SUBASH CHANDRA SEN-MP	M/S.UMAKANT SAHOO
238	WP(C)/9142/2018 11928/2022	JOGESWAR SAHU-MP	DEBARAJ MOHANTY
239	WP(C)/22386/2022 11929/2022	NIHAR RANJAN RAY-MP	AMIT PRASAD BOSE
240	WP(C)/19632/2022 11930/2022	NIHAR RANJAN RAY-MP	AMIT PRASAD BOSE
241	WP(C)/19632/2022 11931/2022	HEMANTA KUMAR JENA-MP	BHABANI SANKAR TRIPATHY (1)
242	WP(C)/12326/2022 11932/2022	PRINCIPAL INCHARGE CUM SECRETARY OF KANASA HIGH SCHOOL, KANASA, BILASIPUR-MP	
243	WP(C)/5646/2020 11933/2022	RAPS INFRATECH PVT. LTD.,KALAHANDI-MP	AMLAN MISHRA
244	WP(C)/21699/2022 11934/2022	SUBHANGA PRAHARAJ-MP	BHABANI SANKAR MISHRA
245	WP(C)/22171/2022 11935/2022	RAPS INFRATECH PVT. LTD.,KALAHANDI-MP	AMLAN MISHRA
246	WP(C)/21693/2022 11936/2022	KANHU CHARAN GIRI-MP	JAGANNATH BHUYAN
	WP(C)/22391/2022		

247	11937/2022 WP(C)/22396/2022	SHIVA NARAYN DAS-MP	JAGANNATH BHUYAN
248	11938/2022 WP(C)/18820/2022	PRADEEP KUMAR BISOI-MP	
249	11939/2022 WP(C)/17961/2022	AITA KISAN-MP	
250	11940/2022 WP(C)/12123/2022	RUPAK KUMAR DAS-MP	SASWAT DAS
251	11941/2022 WP(C)/22402/2022	M/S. SANJAY KUMAR BIJAY KUMAR-MP	PRAKASH KUMAR JENA
252	11942/2022 WP(C)/12124/2022	HIMANSHU SEKHAR PANDA-MP	SASWAT DAS
253	11943/2022 WP(C)/12125/2022	PRASANNA KUMAR DAS-MP	SASWAT DAS
254	11944/2022 WP(C)/22404/2022	UTTAM KUMAR PAL @ UTTAM PAL-MP	PRATIK DASH
255	11945/2022 WP(C)/22406/2022	M/S. SANJAY KUMAR BIJAY KUMAR-MP	PRAKASH KUMA JENA
256	11946/2022 WP(C)/22408/2022	KANAK LATA BEHERA-MP	NIRANJAN LENKA
257	11947/2022 WP(C)/22059/2022	SKM INFRAVENTURE PVT. LTD., KENDUJHAR-MP	SIDHARTHA DAS
258	11948/2022 WP(C)/22413/2022	M/S DWARIKAMAYEE BHANDAR-MP	S.RATH
259	11949/2022 WP(C)/13845/2022	MANOJ KUMAR SWAIN-MP	
260	11950/2022 WP(C)/22418/2022	RAGHUNATH MOHAPATRA-MP	JAYDEEP PAL
261	11951/2022 WP(C)/22421/2022	SAMMILITA ADIVASI SAMAJ(SAS), JHARSUGUDA-MP	DINESH KUMAR PATRA
262	11952/2022 WP(C)/22426/2022	PAWAN KUMAR AGRAWALA-MP	P.RAMAKRISHNA PATRO
263	11953/2022 WP(C)/22428/2022	MAHAMMAD ABID-MP	DIPTI RANJAN BHOKTA
264	11954/2022 WP(C)/22439/2022	MANIKYA SAMARATH-MP	RANJITA MOHAPATRA
265	11955/2022 WP(C)/22438/2022	PRATIMA RATH-MP	MANOJ KUMAR PATI